

NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 11.05.2026 TO 19.05.2026

ADDITIONAL DOCS

[This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number \(011-24363846\) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.](#)

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	5/7/2026	Company Appeal(Companies Act)	710102037162026		VS	Sec 252 (3)	5/11/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. case type wrong in pdf and index 3. page no-6 case type heading missing 4. add company detail in memo of parties and online portal 5. merge all annexures in one pdf and create volume-wise pdf 6. page no-86 to 88 pages are missing in pdf 7. mention master data in index 8. in affidavit deponent sign missing 9. Memorandum of Appearance or vakalatnama missing	RANJAN JHA and ASSOCIATES
2	5/7/2026	Company Appeal(Companies Act)	710102037212026		VS	Sec 252 (3)	5/11/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Puneet Handa And Company
3	5/9/2026	Company Petition (Companies Act)	710102037972026		PUNEET AGGARWAL VS ASC IMPEX PRIVATE LIMITED	Rule 11 of NCLT	5/13/2026	No. of Objections: - 1. Section mentioned in the online portal and PDF is mismatched. In the soft copy, it is mentioned as "Petition under Section 186(13) of the Companies Act, 2013", whereas in the basic details Rule 11 has been selected; kindly rectify the same. 2. MOA and AOA are missing; kindly file the same. 3. Details of all Respondents have not been updated in the online portal; kindly add the same. 4. Master data at page no. 30 is not clear; kindly provide a legible copy. 5. Pages 75 and 78 are not clear;	Rajanish
4	5/11/2026	Company Petition IB (IBC)	710102038262026		WIPRO GE HEALTHCARE PRIVATE LIMITED VS SANYA GIC IMAGING PRIVATE LIMITED	IBC Under Sec 9	5/12/2026	No. of Objections: 1. Bookmarking has not been done as per the Index along with proper page numbering. Kindly rectify the same. 2. Page Nos. 164, 165, and 168 are cut pages. Kindly upload clear and complete copies of the said pages. 3. Affidavit under Section 9(3)(b) is missing. Kindly annex the same. 4. Date is missing on the Vakalatnama. Kindly mention the date appropriately. 5. OCR is missing on the Index and Page Nos. 1 to 24 and 45 to 57. Kindly provide proper OCR-enabled copies.	Chandhiok&mahajan
5	5/11/2026	Company Petition (Companies Act)	710102038102026		AMIT DHINGRA VS PG CABS INDIA PRIVATE LIMITED	Sec. 241(1)	5/12/2026	No. of Objections: 1. Numbering is missing in the bookmarking. Kindly provide proper bookmarking with correct numbering. 2. Case type year mentioned in the Index is incorrect. Kindly rectify the same. 3. Section mentioned in the Index and PDF section are mismatching. Kindly correct the same. 4. Due payment under Sections 130, 213, 244, and 242 is required. Kindly pay the requisite fee accordingly. 5. Pagination in the Index is incomplete. Kindly rectify the same. 6. Page Nos. 23 to 39, 49, 50, and 54 are not clear/readable. Kindly upload clear copies of the said pages. 7. True copy endorsement and signatures are missing on the annexure pages. Kindly comply. 8. Case type is not mentioned on Page No. 55 (Vakalatnama). Kindly mention the same appropriately. 9. Rs. 1/- Court Fee is missing on the Vakalatnama. Further, the Court Fee and Welfare Fee stamps are required to be affixed on a blank area of the Vakalatnama.	Advocate Prachi Goel
6	5/10/2026	CP(AA) Merger and Amalgamation(Companies Act)	710102038072026		OVINGTON FINANCE PRIVATE LIMITED VS PG CABS INDIA PRIVATE LIMITED	Rule 11 of NCLT	5/12/2026	No. of Objections: 1. Wrong linking has been done in the online portal. Kindly correct the link with CP.CAA-18/ND/2026. Presently, it is wrongly linked with C.A.(CAA)/90(ND)/2022, which pertains to a merger matter. 2. As per the prayer clause, the present matter pertains to Condonation of Delay and not a merger matter. Kindly rectify the same. 3. Order dated 16.03.2026, as referred to in the prayer clause, is missing. Kindly annex the same. 4. Case type is wrongly mentioned as "CP(AA) Merger & Amalgamation". Kindly change the same to "Interlocutory Application". 5. The Court Fee and Welfare Fee stamps are required to be affixed on a blank area of the Vakalatnama.	ABHISHEK
7	5/12/2026	Company Petition IB (IBC)	710102038622026		CANARA BANK VS SMT OMWATI PATIDAR PG TO IBD UNIVERSAL PVT LTD	Section 95(1)	5/13/2026	1. Wrong jurisdiction has been mentioned in the matter. As per the Master Data, the Corporate Debtor, IBD Universal Private Limited, having registered address at F-03, Block No.-03, Plot No.-7, Mahendra Business Square, Bawadiya Kalan, Bhopal, Madhya Pradesh – 462039, is registered in the State of Madhya Pradesh. Therefore, the present matter is required to be filed before NCLT Indore Bench.	Copper & Gold Partners
8	5/12/2026	Company Petition IB (IBC)	710102038722026		VOYAGER TRADING PARTNERS LLC VS VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED	IBC Under Sec 9	5/13/2026	No. of Objections: 1. Double pagination has been done in the PDF; kindly remove the duplicate pagination. 2. Demand Notice is missing; kindly file the same. 3. Counsel details are incomplete on the Index and Memo of Parties page; kindly provide complete details.	Shiv
9	5/12/2026	Company Petition (Companies Act)	710102038512026		LUCKNOW-RAEBARELI TOLLWAY PRIVATE LIMITED VS VANYA EDIBLE	Sub-Section (1) Of Section 66.	5/13/2026	No of objections 1. Kindly mention bookmarking according to the index along with proper page numbering. 2. Master Data has not been mentioned in the index; kindly	Sujoy
10	5/12/2026	Company Petition (Companies Act)	710102038582026		NARESH KUMAR AGARWAL VS SHRADHA OUTDOOR EQUIPMENTS PRIVATE LIMITED	Sec. 213, Sec. 241(1)	5/13/2026	No. of Objections: - 1. Due to payment under Section 213, kindly review and rectify the same accordingly. 2. Application under Section 242 shall be filed separately; kindly rectify the present filing accordingly. In case of any doubt regarding this concern,	Rashi Anand
11	5/12/2026	Company Petition (Companies Act)	710102038642026		GHAZIABAD ALIGARH EXPRESSWAY PRIVATE LIMITED VS SHRADHA OUTDOOR EQUIPMENTS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/13/2026	No. of Objections: - 1. True copy endorsement and signatures are missing on the annexure pages; kindly rectify the same accordingly. 2. Page No. 98 is not properly adjusted/aligned; kindly correct the same. 3. Rs. 25/- Welfare Fee and Rs. 3/- Court Fee are missing on the Vakalatnama; kindly affix the same accordingly. 4. Copy of the Master Data is missing; kindly attach the same.	Sujoy
12	5/12/2026	Company Petition (Companies Act)	710102038652026		DA TOLL ROAD PRIVATE LIMITED VS SHRADHA OUTDOOR EQUIPMENTS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/13/2026	No Of objections in the filing: 1. Kindly mention bookmarking according to the index along with proper page numbering. 2. Every page is required to be duly signed, and "True Copy" endorsement is also required on all annexures. 3. The Vakalatnama is incomplete; kindly upload the complete and proper copy. 4. The Vakalatnama is missing the Rs. 25/- Welfare Fee, Rs. 3/- Court Fee, and the date; kindly rectify the same. 5. OCR is missing in the PDF; kindly ensure the document is OCR-enabled. 6. Master Data has not been mentioned in the index; kindly include the same accordingly.	Sujoy

13	5/13/2026	Company Petition (Companies Act)	710102038882026		SAVITRI DEVI VS SRISHTI LUBE (INDIA) PRIVATE LIMITED	Sec. 242(4)	5/14/2026	No. of Objections: - 1. Deficit court fee/payment is due under Section 241; kindly review and comply accordingly. 2. Kindly merge all documents (Petition, Affidavit, Annexures, Vakalatnama, and Proof of Service) into one volume PDF. 3. Page Nos. A, 3, 4, 11, 13, 15, 16, 17, 19, 44, and 45 are blurred; kindly upload clear and legible copies. 4. Bookmark numbering and PDF pagination are mismatched; kindly rectify the same. 5. Page No. 18 is missing; kindly attach the same. 6. Page Nos. 40, 41, and 43 require translated copies; kindly attach English translated copies accordingly. 7. Case type is missing in the Vakalatnama; kindly mention the same. 8. MOA and AOA are missing; kindly attach the same. 9. Master Data is missing; kindly attach the same.	KUMUD SHEKHAR
14	5/12/2026	Company Petition (Companies Act)	710102038662026		N.A.M.EXPRESSWAY PRIVATE LIMITED VS SRISHTI LUBE (INDIA) PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/13/2026	Dear Sir/Madam, Please note the following objections in the filing: No. of Objections: - 1. In Volume-2, Page Nos. 182 to 215 have not been uploaded; kindly upload the missing pages. 2. "True Copy" endorsement and signatures are missing on the annexure pages; kindly ensure the same are properly affixed. 3. Copy of the	Sujoy
15	5/12/2026	Company Petition (Companies Act)	710102038492026		MOHANKUMAR BEHARILAL GANDHI VS M S SUITS AND DUPATTA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/13/2026	No. of Objections: - 1. Proper bookmarking along with page numbering is mandatory in the PDF; kindly comply accordingly. 2. Due payment under Section 242 is required; kindly review and rectify the same. 3. OCR is missing in all volume PDFs; kindly ensure all PDFs are OCR-enabled. 4. Vakalatnama / Memorandum of Appearance is missing; kindly attach the same. 5. "True Copy" endorsement is missing on the annexure pages; kindly comply accordingly. 6. AOA has not been mentioned/attached in the PDF; kindly rectify the same. 7. Page Nos. 108, 114, 116, 118, 139, 140, and 143 are not clear/readable; kindly upload clear copies of the said pages.	CS Sourabh
16	5/13/2026	Company Petition IB (IBC)	710102038832026		BHARTI CHAUDHARY VS MBKS AGRO FOODS PRIVATE LIMITED	Section 94(1)	5/14/2026	1. Pagination is incorrect in the Master Index. 2. Page Nos. 38 to 79, 92, 93, 94, 102, 104, 110, 116, 119, 124 to 148, and 153 to 156 are blurred/not clear; kindly upload clear and legible copies of the same. 3. Welfare fee is not properly visible on the Vakalatnama. 4. In Volume-II, page numbering is missing in the bookmarking.	Prashant Katara
17	5/13/2026	Company Petition (Companies Act)	710102038892026		SHAHZAD ALI VS J M J ENGINEERS AND CONSTRUCTION PRIVATE LIMITED	Sec 252 (3) - By Government Body	5/14/2026	No. of Objections: - 1. Bookmarking is mandatory; kindly provide proper bookmarking in the PDF. 2. Payment has been made under Section 252. 3. The case type is incorrectly mentioned in the online portal. 4. The respondent details in the Memo of Parties are mismatched between the online portal and the PDF. 5. Kindly mention "Memo of Parties" in the heading on Page No. 5. 6. OCR is missing in the PDF. 7. STK-7 is missing in the PDF; kindly attach the same. 8. Balance Sheet Page Nos. 66 to 72 and 75 are not properly clear/readable; kindly upload clear and legible copies. 9. Vakalatnama is missing in the PDF. 10. In the Proof of Service, the case type is wrongly mentioned in the PDF. 11. Kindly upload the documents in the proper format.	Shahzad Ali
18	5/12/2026	Company Petition (Companies Act)	710102038522026		FARAKKA-RAIGANJ HIGHWAYS PRIVATE LIMITED VS J M J ENGINEERS AND CONSTRUCTION PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/13/2026	No. of Objections: - 1. True copy endorsement and signatures are missing on the annexure pages; kindly rectify the same accordingly. 2. Page No. 98 is not properly adjusted/aligned; kindly correct the same. 3. Rs. 25/- Welfare Fee and Rs. 3/- Court Fee are missing on the Vakalatnama; kindly affix the same accordingly. 4. Copy of the Master Data is missing; kindly attach the same.	Sujoy
19	5/12/2026	Company Petition (Companies Act)	710102038632026		DA TOLL ROAD PRIVATE LIMITED VS J M J ENGINEERS AND CONSTRUCTION PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/13/2026	No. of Objections: - 1. Kindly mention the bookmarking as per the Index along with proper page numbering. 2. Signatures and true copy endorsement are required on every annexure page; kindly rectify the same accordingly. 3. Vakalatnama is incomplete; kindly complete and refile the same. 4. Rs. 25/- Welfare Fee, Rs. 3/- Court Fee, and date are missing on the Vakalatnama; kindly affix/mention the same accordingly. 5. OCR is missing in the PDF; kindly apply proper OCR to the complete document. 6. Master Data has not been mentioned in the Index; kindly update the same accordingly.	Sujoy
20	5/12/2026	Company Petition (Companies Act)	710102038682026		JHANSI-LALITPUR TOLLWAY PRIVATE LIMITED VS J M J ENGINEERS AND CONSTRUCTION PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/13/2026	No objections 1. Kindly mention bookmarking according to the index along with proper page numbering. 2. Index is missing; kindly attach the same. 3. Pagination is missing in the PDF; kindly provide proper pagination throughout the file. 4. Every page of the annexures is required to be duly signed and marked as "True Copy"; kindly comply accordingly. 5. Master Data is missing; kindly attach/upload the same.	Sujoy
21	5/13/2026	Company Petition IB (IBC)	710102039012026		AVRO COMMERCIAL CO PRIVATE LIMITED VS ABSOLUTE LEGENDS SPORTS PRIVATE LIMITED	IBC under Sec 7	5/14/2026	1. Proof of Service is missing. 2. Bookmarking with proper page numbering is compulsory. 3. Every page of the annexures is required to be signed and marked as "True Copy". 4. Page Nos. 236, 239, and 240 are not clear/readable; kindly upload clear copies of the same. 5. Form B is missing. 6. IRP Certificate is missing. 7. Rs. 25/- Welfare Fee and Rs. 3/- Court Fee are missing on the Vakalatnama. 8. OCR is missing in the PDF.	Sanampreet
22	5/13/2026	Company Petition IB (IBC)	710102039002026		UCO BANK VS RAJIV USHAKANT KACHRA	Section 95(1)	5/14/2026	1. Bookmarking with proper page numbering is compulsory. 2. Section mentioned in the petition/application is incorrect; kindly rectify the same. 3. "IB" is not mentioned in the main case details. 4. Counsel details are missing in the Index as well as in the Memo of Parties. 5. Page Nos. 64, 70, 72, 100, 129, 131, and 132 are not clear/readable; kindly upload clear and legible copies. 6. Rs. 25/- Welfare Fee and Rs. 3/- Court Fee are missing on the Vakalatnama. 7. OCR is missing in the PDF.	Shikha
23	5/13/2026	Company Petition (Companies Act)	710102039042026		RAJEEV CHAUDHARY VS EMCPI ELECTRONICS PVT LTD	Sec. 58(3),Sec. 59	5/14/2026	No. of Objections: - 1. Kindly merge all documents into one PDF file. 2. Required documents have not been uploaded; kindly upload the same. 3. All Hindi pages are required to be translated into English; kindly attach translated copies accordingly. 4. Index is missing; kindly attach the same. 5. MOA and AOA are missing; kindly attach the same. 6. Vakalatnama is missing; kindly attach the same. 7. OCR is compulsory; kindly ensure the PDF is OCR compliant. 8. Memo of Parties is missing; kindly attach the same. 9. List of Dates and Events is missing; kindly attach the same. 10. Brief Synopsis is missing; kindly attach the same. 11. Bookmarking with proper page numbering is compulsory; kindly comply accordingly. 12. File is incomplete; kindly review and upload the complete set of documents.	Chander Parkash

24	5/14/2026	Company Petition IB (IBC)	710102039292026		HEWLETT PACKARD (INDIA) SOFTWARE OPERATION PRIVATE LIMITED VS SKOOTR GLOBAL PRIVATE LIMITED	IBC Under Sec 9	5/15/2026	**No. of Objections:** 1. Kindly mention the date of default in Form-5, Part-IV.	Meghna
25	5/14/2026	Company Petition (Companies Act)	710102039232026		RAJEEV CHAUDHARY VS EMCPI INFRASTRUCTURES PRIVATE LIMITED	Sec. 58(3), Sec. 59	5/15/2026	**No. of Objections:** 1. Bookmarking with proper page numbering is compulsory. Kindly comply accordingly. 2. Kindly merge all documents into one PDF. 3. In the heading, the word "NCLT (National)" is missing. Kindly correct the same. 4. OCR is compulsory. Kindly provide OCR-enabled PDF. 5. Memo of Parties is missing. 6. Kindly arrange the file in proper sequence/order. 7. In the application and other pages, the NCLT heading and case type heading are missing. The correct case type is "Company Petition." Kindly correct the same in the PDF. 8. In the index and application, the section is missing. Kindly mention the appropriate section. 9. In the affidavit heading, the case type and year are missing. 10. "True Copy" endorsement is missing on annexure pages. Further, kindly mention the annexure details in the index and PDF properly. 11. Kindly provide English translation of all Hindi pages. 12. Page Nos. 66 to 69 and the MOA & AOA pages are not clear/legible. Kindly upload clearer copies. 13. Memorandum of Appearance is missing. 14. Master Data is missing.	Chander Parkash
26	5/14/2026	Company Petition (Companies Act)	710102039242026		SHAIFALI GUPTA VS DEVSAI CONSTRUCTION PRIVATE LIMITED	Sec. 241(1)	5/15/2026	**No. of Objections:** 1. Bookmarking with proper page numbering is compulsory in the PDF. Kindly comply accordingly. 2. Index is missing. 3. Pagination is missing in the PDF. 4. Counsel's signature is missing in the Memo of Parties. 5. List of Dates and Events is missing. 6. Brief Synopsis is missing. 7. Every page of the application requires signatures. Kindly sign all pages. 8. Applicant's and counsel's signatures are missing in the prayer clause. 9. In the affidavit, the deponent's signature, notary attestation, and date are missing. 10. In the Vakalatnama, the applicant's name does not match with the applicant's name mentioned in the affidavit. Further, the word "Vakalatnama" is not mentioned in the PDF. 11. Rs. 25/- welfare stamp, Rs. 3/- court fee, and the date and day are missing in the Vakalatnama. 12. MOA and AOA are	Rajesh Kumar
27	5/15/2026	Company Petition IB (IBC)	710102039772026		MR PAWAN KUMAR GUPTA PROPRIETOR OF MS SURYA PLASTIC UDYOG VS UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec 9	5/18/2026	No. of Objections: 1. "IB" is not mentioned in the main case number; kindly mention the same accordingly. 2. Counsel signature is missing on the Memo of Parties page; kindly sign the same accordingly. 3. Annexure pages require signatures along with "True Copy" endorsement on each page; kindly comply accordingly.	ANUJ
28	5/15/2026	Company Petition IB (IBC)	710102039752026		TRAVEL FOOD SERVICES LIMITED VS DREAMFOLKS SERVICES LIMITED	IBC Under Sec 9	5/18/2026	No. of Objections: 1. Kindly mention the date of default in Form-5, Part-IV accordingly.	Raian
29	5/16/2026	Contempt Petition (IBC)	710102039952026		UNIVERSAL BUILDWELL PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	5/18/2026	No. of Objections: 1. Section mentioned is incorrect; kindly rectify the same accordingly. 2. "IB" is not mentioned in the main case number; kindly mention the same accordingly. 3. List of Dates and Events is missing; kindly attach the same accordingly. 4. Brief Synopsis is missing; kindly attach the same accordingly. 5. Pagination is incomplete in Volume-I index; kindly rectify the same accordingly.	HARSHAL KUMAR
30	5/15/2026	Contempt Petition(Companies Act)	710102039762026		SANGEETA BATRA ANR PETITIONER 1 VS VOKIN BIOTECH PRIVATE LIMITED RESPONDENT 1	Sec 425	5/18/2026	No. of Objections: 1. List of Dates and Events is missing in the index and PDF; kindly attach the same accordingly. 2. Brief Synopsis is missing in the index and PDF; kindly attach the same accordingly. 3. In the Memo of Parties, Applicant details are mismatched between the PDF and the online portal; kindly rectify the same and	Rajiv Bakshi
31	5/16/2026	Contempt Petition(Companies Act)	710102039972026		BOBBY ANAND VS RAWAL APARTMENTS PRIVATE LIMITED	Sec 425	5/18/2026	No. of Objections: 1. Section mentioned in the PDF is incorrect; kindly rectify the same accordingly. 2. Kindly add all Respondents in the online portal accordingly. 3. Main case number is not mentioned in the Vakalatnama; kindly mention the same accordingly.	Ankit Sethi
32	5/16/2026	Company Petition IB (IBC)	710102040032026		MS USHA ARYA VS NA	Section 94(1)	5/18/2026	No. of Objections: 1. Bookmarking with page numbering is compulsory; kindly provide proper bookmarking accordingly. 2. Pagination is incomplete in the index; kindly rectify the same accordingly. 3. Counsel signature is missing on the index and Memo of Parties page; kindly sign the same accordingly. 4. Master Data is missing; kindly attach the same accordingly. 5. Every page of the application requires signature; kindly comply accordingly. 6. Notary attestation is missing in the affidavit; kindly complete the same accordingly. 7. Form-A is incomplete; kindly complete the same	Parul
33	5/17/2026	Company Appeal(Companies Act)	710102040212026		MS USHA ARYA VS NA	Sec. 59	5/18/2026	No. of Objections: 1. Case type is wrongly mentioned in the online portal and PDF; kindly correct the same to "COMPANY PETITION" accordingly. 2. Deponent signature is missing in the affidavit; kindly sign the same accordingly. 3. Page Nos. 133 to 143 are not clear and legible; kindly upload clear copies accordingly.	Mohit Singhal
34	5/18/2026	Company Petition IB (IBC)	710102040362026		BANK OF BARODA VS NOWROSJEE WADIA SONS LIMITED	IBC under Sec 7	5/19/2026	No. of Objections: 1. Wrong jurisdiction	MDP
35	5/18/2026	Company Petition IB (IBC)	710102040502026		SR ELECTRO PVT LTD VS BRIGHT BEGINNINGS PVT LTD	IBC Under Sec 9	5/19/2026	No. of Objections: 1. Bookmarking is compulsory with proper page numbering; kindly comply accordingly. 2. Counsel details are incomplete in the index and Memo of Parties page; kindly rectify the same accordingly. 3. Counsel signatures are missing in the index and Memo of Parties page; kindly comply accordingly. 4. List of dates and events is missing; kindly attach the same accordingly. 5. Every page of Form 5 requires signatures; kindly comply accordingly. 6. Pagination is not showing properly in the PDF; kindly rectify the same accordingly. 7. Page nos. 1, 8, 16, 18, 19, 20, 21, 22, 23, 24, 25 to 34, and 38 are not clear; kindly upload legible copies accordingly. 8. Kindly mention the date of default in Part IV of Form 5. 9. Vakalatnama is not clear; kindly upload a legible copy accordingly. 10. ₹25/- welfare fee and date are missing in the Vakalatnama; kindly rectify the same accordingly. 11. ₹1/- court fee is short in the Vakalatnama; kindly affix the same accordingly. 12. Master data is missing; kindly attach the same accordingly. 13. RR is missing; kindly attach the same accordingly.	DEB DEEPA MAJUMDAR
36	5/18/2026	Company Petition (Companies Act)	710102040262026		SAURABH KUMAR PANDEY VS MOSAA FOUNDATION FOR	Sec. 241(1), Sec. 242(4)	5/19/2026	No. of Objections: - 1. Master data is missing. 2. On page no. 70, kindly put counsel's signature in the blank space or remove it if not required. 3. Page no. 198 is not clear. 4. In Volume-3 and the Master Index of Volume-3, pagination is mismatched as per the PDF and bookmarking. 5. Rs. 3/- court fee and Rs. 25/- welfare fee are missing in the Vakalatnama.	Ankit Choubey
37	5/18/2026	Company Petition IB (IBC)	710102040652026		ACWA SERVICES PRIVATE LIMITED VS R S BUILTWEELL PRIVATE LIMITED	IBC under Sec 7	5/19/2026	No. of Objections: 1. Bookmarking is compulsory with proper page numbering. 2. "IB" is not mentioned in the main case on page no. 8; kindly rectify the same. 3. OCR is missing in the soft copy.	Akhil

38	5/18/2026	Company Petition IB (IBC)	710102040372026		CHAMPION COMPUTERS PRIVATE LIMITED VS HDFC BANK	IBC Under Sec 10	5/19/2026	No. of Objections: 1. Page no. 368 is missing. 2. Page nos. 395 to 408, 433, 435, 511, and 513 are not clear; kindly upload legible copies. 3. Page nos. 588, 590, 592, 594, 596, 598, 600, 602, 604, 606, 608, 610, 612, 614, 616, 618, 620, 622, 624, 626, 628, 630, 632, 634, 636, 638, 640, 642, 644, 646, and 648 are wrongly adjusted; kindly rectify the same accordingly. 4. IRP certificate is missing; kindly attach the same. 5. OCR is missing in Volume 3.	Sumit Sinha
39	5/18/2026	Company Appeal(Companies Act)	710102040562026		CHAMPION COMPUTERS PRIVATE LIMITED VS HDFC BANK	Sec 252 (3)	5/19/2026	No. of Objections: 1. List of dates and events is missing in the index as well as in the PDF; kindly attach the same accordingly. 2. Brief synopsis is missing in the index as well as in the PDF; kindly attach the same accordingly. 3. Balance sheet is missing; kindly attach the same accordingly. 4. Date is missing in the prayer clause; kindly rectify the same accordingly.	KNM & Partners
40	4/23/2026	Company Appeal (IBC)	710102032672026	COMPANY PETITION IB (IBC)/264(PB)2023	UNION OF INDIA VS MR DINKAR T VENKATASUBRAMANIAN	Sec 42,Sec 60(5),Rule 11 of NCLT, 2016	5/11/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Siddhartha
41	4/28/2026	Interlocutory Application (I.B.C)	710102034252026	COMPANY PETITION IB (IBC)/275(ND)2024	VINAY GUPTA VS BANK OF BARODA	Rule 11 of NCLT, 2016	5/11/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Prakash Legal Advisers
42	5/10/2026	Restoration Application (IBC)	710102038002026	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT VS ELEGANT INFRACON PVT LTD	Section 60(5)/Rule 11	5/11/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	MAREESH
43	5/9/2026	Interlocutory Application (I.B.C)	710102037952026	COMPANY PETITION IB (IBC)/410(ND)2024	BRUESH KUMAR TAMBER BANKRUPTCY TRUSTEE OF MRS SEEMA MITTAL VS ELEGANT INFRACON PVT LTD	Rule 11 of NCLT, 2016	5/11/2026	No. of Objections: 1. Bookmarking is compulsory with proper page numbering as per the index. Kindly comply. 2. Section mentioned is incorrect. Kindly rectify the same appropriately. 3. Counsel details are incomplete in the index as well as in the prayer clause. Kindly provide complete details.	Brijesh Kumar Tambar
44	5/10/2026	Interlocutory Application (I.B.C)	710102038012026	COMPANY PETITION IB (IBC)/99(PB)2021	DEEPA GUPTA VS ELEGANT INFRACON PVT LTD	Rule 11 of NCLT, 2016	5/11/2026	No. of Objections: 1. Main case number mentioned in the PDF is mismatched. Kindly rectify the same and ensure consistency throughout the filing.	ABHISHEK DEVGAN
45	5/9/2026	Interlocutory Application (I.B.C)	710102037962026	COMPANY PETITION IB (IBC)/907(ND)2020	SANJAY MEHRA MONITORING PROFESSIONAL VS ELEGANT INFRACON PVT LTD	Application under any other provisions- IBC	5/11/2026	No. of Objections: 1. Index is missing in the PDF. Kindly attach the same. 2. Affidavit is missing in the PDF. Kindly provide the same. 3. Bookmarking with proper page numbering is compulsory as per the index. Kindly comply. 4. Kindly fill all mandatory details in the online portal. 5. Every page of the application requires signatures. Kindly ensure compliance. 6. Counsel signature is missing in the prayer clause. Kindly sign the same. 7. Memo of Parties is missing in the PDF. Kindly attach the same. 8. The file is incomplete and only 11 pages have been uploaded. Kindly upload the complete file.	Adv. Sanket Jain
46	5/10/2026	Interlocutory Application (I.B.C)	710102038022026	COMPANY PETITION IB (IBC)/720(ND)2024	GENESIS INFRA TECH PRIVATE LIMITED VS DCB BANK	Application under any other provisions- IBC	5/12/2026	No. of Objections: 1. Copy of the Vakalatnama is missing. Kindly annex the same. 2. Main case number mentioned in the Proof of Service is mismatching. Kindly rectify the same.	Akhil
47	5/10/2026	Interlocutory Application (I.B.C)	710102038082026	COMPANY PETITION IB (IBC)/144(PB)2017	KALPTARU RESOLUTION PRIVATE LIMITED VS JAIPUR VIDYUT VITRAN NIGAM LIMITED JVVNL	Sec 60(5)	5/12/2026	1. Kindly upload English translation copy of page no 63 to 66	Rajeev Chowdhary
48	5/12/2026	Company Application(Companies Act)	710102038462026	COMPANY PETITION (COMPANIES ACT)/44(ND)2002	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD	Rule 11 of NCLT	5/12/2026	No. of Objection: 1. In the soft copy, Section 5 of the Limitation Act has been mentioned; however, in the basic details Rule 11 has been selected. Kindly select the application any other provision under the IBC and ensure uniformity in the soft copy and online details.	ARIJUN
49	5/12/2026	Interlocutory Application (I.B.C)	710102038342026	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/13/2026	1. IA No. 2025 is incorrectly mentioned in the main heading; kindly correct the same to IA No. 2026. 2. Signature is missing in the application.	Ryan
50	5/12/2026	Interlocutory Application (I.B.C)	710102038362026	COMPANY PETITION IB (IBC)/779(PB)2022	HARSH KUMAR ARORA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Section 21/Regulation 17 (1)	5/12/2026	1. OCR missing in application.	SHIVAM
51	5/12/2026	Interlocutory Application (I.B.C)	710102038422026	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA ORS VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/13/2026	1. IA No. 2025 is incorrectly mentioned in the main heading; kindly correct the same to IA No. 2026. 2. Signature is missing in the application.	Ryan
52	5/12/2026	Restoration Application (IBC)	710102038442026	COMPANY PETITION IB (IBC)/674(PB)2021	VEENU CHOPRA VS DEVENDER UMRAO RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	5/12/2026	No. of Objections: 1. All details have not been filled in the online portal. Kindly update the same. 2. Page numbering is missing in the bookmarking. Kindly provide proper bookmarking with pagination. 3. Section mentioned is incorrect. Kindly rectify the same. 4. Memo of Parties is missing. Kindly annex the same. 5. The application is required to be signed on every page. Kindly comply accordingly. 6. Page Nos. 5, 6, and 11 are cut pages. Kindly upload clear and complete copies of the said pages. 7. Annexure pages are required to be signed with "True Copy" endorsement on every page. Kindly comply accordingly.	GETANSH
53	5/12/2026	Interlocutory Application (I.B.C)	710102038332026	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/13/2026	1. IA No. 2025 is incorrectly mentioned in the main heading; kindly correct the same to IA No. 2026. 2. Signature is missing in the application. 3. The affidavit is not readable; kindly attach a clear copy. 4. True copy signature is missing in the annexure.	Ryan
54	5/10/2026	Interlocutory Application (I.B.C)	710102038042026	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED VS UNIBERA DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/12/2026	No. of Objections: 1. Details of the Petitioner and Respondent have not been filled in the online portal as per the Memo of Parties. Kindly update the same accordingly. 2. The application is required to be signed on every page. Kindly ensure compliance. 3. Affidavit under Section 63(4) of the Bhartiya Sakshya Adhinyam is not verified. Kindly rectify the same. 4. OCR is missing on the annexure pages. Kindly provide OCR-enabled copies. 5. Pagination mentioned in the Index and soft copy of the List of Annexures is mismatching. Page Nos. 34 to 37 are mentioned in the Index, whereas in the soft copy the annexure pages are from 38 to 169. Kindly rectify the same. 6. Annexure Page Nos. 41 to 82 are without OCR and contain double pagination. Kindly correct the same. 7. Annexure pages are required to be signed with "True Copy" endorsement on every page. Kindly comply accordingly. 8. Pagination is missing in the bookmarking. Kindly provide proper bookmarking with pagination. 9. Page Nos. 38 to 174 are missing in the Index. Kindly rectify the same.	RITWIK PANDEY
55	5/12/2026	Interlocutory Application (I.B.C)	710102038552026	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/13/2026	No. of Objections: 1. IA No. 2025 is incorrectly mentioned in the main heading; kindly correct the same to IA No. 2026. 2. Signature is missing in the application; kindly sign the same. 3. True copy signature is missing on the annexures; kindly affix the same.	Ryan

56	5/11/2026	Interlocutory Application (I.B.C)	710102038172026	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR LIQUIDATOR OF CLUTCH AUTO LIMITED VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	5/18/2026	No. of Objections: 1. Demand Draft (DD) has not been submitted at the NCLT Counter within seven days; therefore, the filing is marked under objections.	Ashu Kansal
57	5/13/2026	Interlocutory Application (I.B.C)	710102039052026	COMPANY PETITION IB (IBC)/45(ND)2025	VIJENDER SHARMA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	5/11/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	VIJENDER SHARMA
58	5/13/2026	Interlocutory Application (I.B.C)	710102038982026	COMPANY PETITION IB (IBC)/508(ND)2025	MUNISH AGGARWAL VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	5/14/2026	No. of Objections: - 1. Case type is wrongly selected. Kindly choose "Restoration Application (IBC)" instead of "Interlocutory Application (IBC)." 2. Page Nos. 3, 6, 11, 14, and 18 are improperly aligned; kindly correct the alignment as per the PDF. 3. Signatures and "True Copy" endorsement are missing on the annexure pages. 4. Main case number is missing in the Affidavit. 5. Bookmarking with proper pagination, as per the Index, is mandatory.	ISWAR
59	5/13/2026	Miscellaneous Application (IBC)	710102039112026	COMPANY PETITION IB (IBC)/26(ND)2023	RAVI KOUL VS VARUN GOEL	Section 60(5)/Rule 11	5/14/2026	**No. of Objections: 1. Wrong case type has been selected. "Interlocutory Application" has been chosen instead of "Miscellaneous Application – IBC"; kindly rectify the same accordingly. 2. Memo of Parties is missing in the index and PDF. Further, bookmarking is also missing. Kindly attach the Memo of Parties, provide proper bookmarking, and fill the online details as per the Memo of Parties accordingly.	Kunal Malik
60	5/13/2026	Interlocutory Application (I.B.C)	710102039092026	COMPANY PETITION IB (IBC)/752(ND)2023	TEKRAM YADAV VS DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/14/2026	No. of Objections 1. Page No. 121 contains documents in Hindi; kindly upload the English translated copy accordingly. 2. Page No. 122 is not clear and legible; kindly upload a clear and readable copy accordingly.	Akshit
61	5/14/2026	Interlocutory Application (I.B.C)	710102039212026	COMPANY PETITION IB (IBC)/313(ND)2022	VIVEK PARTI VS VISHNOO MITTAL	Application under any other provisions- IBC	5/14/2026	No. of Objections 1. OCR is missing in the soft copy; kindly upload the OCR-enabled PDF accordingly. 2. Regulation mentioned online is mismatched. In the online portal, Section 21/Regulation 17(1) has been selected, whereas in the soft copy Regulation 20(2) has been mentioned; kindly maintain uniformity at both places accordingly. 3. Kindly choose "Any Other Provision" in case Regulation 20(2) is being mentioned in the soft copy. 4. Bookmarking is required as per the index along with proper pagination; kindly rectify the same accordingly.	Siddharth Jain
62	5/15/2026	Interlocutory Application (I.B.C)	710102039532026	COMPANY PETITION IB (IBC)/399(ND)2024	MR PANKAJ ARORA IRP VS MS LNSPIRED CONSULTANCY SERVICES PVT LTD OPERA TIONAL CREDITOR	Section 60(5)/Rule 11	5/18/2026	No. of Objections: 1. Respondent No. 2 entry is missing in the online portal; kindly update the same and fill in the complete basic details of the Respondent accordingly. 2. The application requires signatures on each and every page; kindly comply accordingly.	Harshit Khare
63	5/14/2026	Restoration Application (IBC)	710102039322026	COMPANY PETITION IB (IBC)/178(ND)2026	ANURADHA GUPTA VS MS LNSPIRED CONSULTANCY SERVICES PVT LTD OPERA TIONAL CREDITOR	Rule 11 of NCLT, 2016	5/15/2026	**No. of Objections:** 1. Rs. 25/- welfare stamp is missing in the Vakalatnama. 2. Page Nos. 22, 23, and 24 require clearer and more legible copies. Kindly upload the same. 3. Pagination is missing in the bookmarking as per the index. 4. Counsel details are missing in the index, Memo of Parties, and on Page No. 13. 5. OCR is missing on Page No. 27. 6. Kindly delete the extra duplicate PDF uploaded in the Proof of Service column. 7. In the Proof of Service column, one page has been uploaded stating "There is no respondent, so no proof of service is required." Kindly verify and rectify accordingly. ;	CHIRAG GUPTA
64	5/14/2026	Interlocutory Application (I.B.C)	710102039332026	COMPANY PETITION IB (IBC)/1647(ND)2019	PAWAN KUMAR AGRAWAL VS MS LNSPIRED CONSULTANCY SERVICES PVT LTD OPERA TIONAL CREDITOR	Section 12(2)	5/15/2026	No. of Objections 1. Section/regulation is mismatched in the online portal and the soft copy. In the online filing, Section 12(2) has been selected, whereas in the soft copy Regulation 44 is mentioned. Kindly ensure uniformity in both places. 2. Kindly select **Regulation 44(2) – Liquidation Process** in the online basic portal from the available NCLT dropdown list.	PAWAN
65	5/15/2026	Interlocutory Application (I.B.C)	710102039792026	COMPANY PETITION IB (IBC)/830(PB)2024	PVR INOX LIMITED VS RAHEJA DEVELOPERS LIMITED	Section 60(5)/Rule 11	5/18/2026	No. of Objections: 1. Kindly mention "[IB]" in the main case number in the soft copy as follows: C.P. (IB)/830(PB)2024. Necessary corrections are also required in the Affidavit, Memo of Parties, Vakalatnama, and volume-wise index accordingly. 2. As per the prayer clause, the present application is for Restoration; kindly correct the same accordingly. 3. Kindly mention Rule 11 in the soft copy accordingly. 4. Section 60(5) is incorrectly mentioned for the Restoration Application; kindly rectify the same accordingly. 5. Page Nos. 102 to 104, 118 to 122, and 129 are not readable; kindly upload clear and legible copies accordingly. 6. Kindly choose "Restoration Application (IBC)" as the correct case type. 7. Memo of Parties is missing in the soft copy, index, and bookmarking; kindly attach and update the same accordingly.	NIHARIKA AHLUWALIA
66	5/16/2026	Restoration Application (IBC)	710102040102026	COMPANY PETITION IB (IBC)/224(ND)2026	GIRISH CHANANA THROUGH RESOLUTION PROFESSIONAL VS PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016	5/11/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	Prateek Kushwaha
67	5/15/2026	Interlocutory Application (I.B.C)	710102039822026	COMPANY PETITION IB (IBC)/22(PB)2018	ACME RESOURCES LTD THROUGH ITS DIRECTOR MR KULDEEP SALUJA VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	5/18/2026	No. of Objections: 1. Page No. 28 and Page Nos. 162 to 208 are not readable; kindly upload clear and legible copies accordingly. 2. OCR is missing on Page Nos. 27 to 108; kindly upload OCR-enabled copies accordingly.	Siddhesh
68	5/14/2026	Interlocutory Application (I.B.C)	710102039512026	COMPANY PETITION IB (IBC)/777(ND)2024	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS ERA INFRA ENGINEERING LIMITED	Rule 11 of NCLT, 2016	5/15/2026	**No. of Objections:** 1. Kindly fill in all respondents' details in the online portal as per the Memo of Parties. 2. Pagination is missing in the bookmarking as per the index. 3. Page Nos. 45 to 84 are improperly aligned/adjusted in the PDF. Kindly correct the PDF alignment. 4. Annexure pages are missing signatures and "True Copy" endorsement in all volumes. Kindly rectify the same. 5. Pagination is missing in the bookmarking as per the index in Volume II, III, and IV. 6. Rs. 25/- welfare stamp and Rs. 3/- court fee are missing in the Vakalatnama. 7. Date is missing in the Vakalatnama. 8. In Volume II and III, the index is missing in the bookmarking.	Rahul
69	5/15/2026	Interlocutory Application (I.B.C)	710102039732026	COMPANY PETITION IB (IBC)/275(ND)2020	GILL ASSOCIATES ENGINEERING CONSULTANTS PRIVATE LIMITED THROUGH ITS DIRECTOR VS GAURAV MISHRA RESOLUTION PROFESSIONAL ALCHEMIST LIMITED	Sec 60(5)	5/18/2026	No. of Objections: 1. Memo of Parties is missing in the PDF; kindly attach the same accordingly. 2. Bookmarking is mandatory as per the index; kindly provide proper bookmarking accordingly. 3. Signatures are missing in the application; kindly sign the application accordingly. 4. "True Copy" signatures are missing on Page Nos. 75 to 105; kindly comply accordingly. 5. ₹3/- Court Fee and ₹25/- Welfare Stamp are missing in the Vakalatnama; kindly affix the same accordingly.	Siddharth
70	5/15/2026	Interlocutory Application (I.B.C)	710102039682026	COMPANY PETITION IB (IBC)/643(ND)2018	SONIYA GUPTA VS GAURAV MISHRA RESOLUTION PROFESSIONAL ALCHEMIST LIMITED	Sec 60(5)	5/18/2026	No. of Objections: 1. Section is mismatched on Page No. 2 kindly mention Section 60(5) accordingly.	Inder Paul Singh Oberoi
71	5/15/2026	Interlocutory Application (I.B.C)	710102039692026	COMPANY PETITION IB (IBC)/901(ND)2020	SANDEEP GOEL VS GAURAV MISHRA RESOLUTION PROFESSIONAL ALCHEMIST LIMITED	Application under any other provisions- IBC	5/18/2026	No. of Objections: 1. Pagination is missing in the bookmarking; kindly provide proper pagination accordingly. 2. Section is missing in the PDF; kindly mention the relevant section accordingly. 3. Memo of Parties is missing in the PDF; kindly attach the same accordingly. 4. OCR is missing in Annexure-1 and Annexure-2; kindly upload OCR-enabled copies accordingly.	Sandeep Goel

72	5/15/2026	Interlocutory Application (I.B.C)	710102039572026	COMPANY PETITION IB (IBC)/462(ND)2023	MANISH RAJPAL VS UMESH SINGHAL	Sections 60(5)/Regulation 13	5/18/2026	No. of Objections: 1. Page Nos. 4, 11, and 20 are not readable; kindly upload clear and legible copies accordingly. 2. OCR is missing in the Memo of Parties and application; kindly upload OCR-enabled copies accordingly. 3. "True Copy" signatures are missing in the annexures; kindly comply accordingly.	Jayant Aggarwal
73	5/15/2026	Company Appeal (IBC)	710102039712026	COMPANY PETITION IB (IBC)/2552(ND)2019	JAI KARAN SAINI VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PVT LTD	Section 60(5)/Rule 11	5/18/2026	No. of Objections: 1. Case type is wrongly selected; kindly select "Interlocutory Application" accordingly. 2. Date is missing in the Vakalatnama; kindly mention the same accordingly.	DILIP
74	5/15/2026	Interlocutory Application (I.B.C)	710102039852026	COMPANY PETITION IB (IBC)/22(PB)2018	JYOTI KESARWANI VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	5/18/2026	No. of Objections: 1. Main case number is mismatched on Page No. 9; kindly rectify the same accordingly. 2. Annexure-1 and Page Nos. 129 and 139 to 186 are not readable; kindly attach clear and legible copies accordingly. 3. Double pagination appears on Page Nos. 87 to 186; kindly remove the same accordingly. 4. Page Nos. 129, 142, 147, 150, 153, 155, 156, 158, 161, 168, 175, 179, 181, 182, and 186 are in wrong alignment; kindly upload properly aligned copies accordingly.	Siddhesh
75	5/15/2026	Interlocutory Application (I.B.C)	710102039812026	COMPANY PETITION IB (IBC)/22(PB)2018	INDRA GULATI VS VALUE INFRA BUYERS ASSOCIATION	Section 60(5)	5/18/2026	No. of Objections: 1. IA No. 2025/2024 is incorrectly mentioned in the main heading; kindly correct the same to IA No. 2026 accordingly. 2. Page Nos. 118, 124, and 129 to 175 are not readable; kindly upload clear and legible copies accordingly. 3. Proof of Service is missing in the PDF; kindly attach the same accordingly.	Mishal Vij
76	5/16/2026	Interlocutory Application (I.B.C)	710102039902026	COMPANY PETITION IB (IBC)/22(PB)2018	RAHUL KESARWANI VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	5/18/2026	No. of Objections: 1. Page Nos. 37 to 39 are not readable; kindly upload clear and legible copies accordingly. 2. OCR is missing in the annexure pages; kindly upload OCR-enabled copies accordingly. 3. Double pagination appears on Page Nos. 80 to 178; kindly rectify the same accordingly. 4. Page Nos. 183, 190, 191, and 195 to 200 are in Hindi; kindly provide English translated copies accordingly.	Siddhesh
77	5/16/2026	Interlocutory Application (I.B.C)	710102039932026	COMPANY PETITION IB (IBC)/179(ND)2025	KDRA INSOLVENCY PROFESSIONALS PRIVATE LIMITED VS VALUE INFRA BUYERS ASSOCIATION	Section 21/Regulation 17 (1)	5/18/2026	No. of Objections: 1. Section is mismatched; in the online portal Section 21/Regulation 17(1) is selected, whereas in the soft copy it is mentioned under Rule 11. Kindly ensure uniformity and rectify both accordingly. 2. Date is missing in the Vakalatnama; kindly mention the same accordingly. 3. The line "2. Manish Jha, Advocate of the Applicant" is to be deleted, as there is only one Petitioner in the Memo of Parties; kindly rectify the same accordingly. 4. Counsel details are missing in the Memo of Parties; kindly incorporate the same accordingly.	Manish Jha
78	5/17/2026	Interlocutory Application (I.B.C)	710102040222026	COMPANY PETITION IB (IBC)/380(ND)2021	SURINDER BABBAR VS VALUE INFRA BUYERS ASSOCIATION	Application under any other provisions- IBC	5/18/2026	No. of Objections: 1. IA No. 2025 is incorrectly mentioned in the main heading of the application and Vakalatnama; kindly correct the same to IA No. 2026 accordingly.	Gaurav Joshi
79	5/15/2026	Interlocutory Application (I.B.C)	710102039542026	COMPANY PETITION IB (IBC)/97(ND)2026	PLANS AND PROJECT LIMITED VS NAMAN FINLEASE PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/18/2026	No. of Objections: 1. Proof of Service is missing in the PDF; kindly attach the same accordingly. 2. Copy of the Vakalatnama is missing; kindly attach the same accordingly.	Naman Singhal
80	5/15/2026	Interlocutory Application (I.B.C)	710102039862026	COMPANY PETITION IB (IBC)/1825(PB)2019	MR NIKHIL TANDON VS MR SANJEEV BINDAL RESOLUTION PROFESSIONAL OF MS RADHEY SHAM TANDON MANUFACTURING PRIVATE LIMITED	Section 22, 27	5/18/2026	The page numbering in the master index is different in volumes .	Naman Singhal
81	5/15/2026	Interlocutory Application (I.B.C)	710102039882026	COMPANY PETITION IB (IBC)/22(PB)2018	RAHUL KUMAR GUPTA VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	5/18/2026	No. of Objections: 1. "True Copy" signatures are missing on Annexure pages from Page No. 24 to 40; kindly comply accordingly. 2. Annexure pages require signatures along with "True Copy" endorsement; kindly comply accordingly. 3. OCR is missing in the annexure pages; kindly upload OCR-enabled copies accordingly. 4. Page Nos. 68 to 118 contain double pagination; kindly rectify the same accordingly. 5. "True Copy" signatures are missing on Page Nos. 167 to 174; kindly comply accordingly. 6. English translated typed copy is required for Annexure A-5 (Hindi pages) from Page Nos. 175 to 179; kindly attach the same accordingly. 7. Page No. 24 is not clear and legible; kindly upload a clear and readable copy accordingly.	Siddhesh
82	5/16/2026	Interlocutory Application (I.B.C)	710102040042026	COMPANY PETITION IB (IBC)/456(ND)2018	MR ATUL KUMAR KANSAL VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	5/18/2026	No. of Objections: 1. Pagination is missing in the bookmarking as per the index; kindly provide proper pagination accordingly. 2. Kindly mention the following line on the blank page of Proof of Service: "There is no need of Proof of Service due to no Respondent in the Memo of Parties." 3. Annexure pages are missing signatures along with "True Copy" endorsement; kindly comply accordingly.	Swapnil Gupta
83	5/18/2026	Interlocutory Application (I.B.C)	710102040632026	COMPANY PETITION IB (IBC)/264(PB)2023	UNION OF INDIA VS DINKAR T VENKATASUBRAMANIAN	Any other provision - Govt body, Any other provision - Govt body	5/19/2026	No. of Objections: - 1. Memo of Parties is missing in the PDF. Kindly attach the same. 2. "COMPANY APPEAL" has been wrongly mentioned in the main heading. Kindly remove the same and mention the correct IA No. 3. Section is missing in the PDF and incorrectly mentioned in the online portal. Kindly select Rule 11 and maintain uniformity in both the PDF and the online portal.	Siddhartha
84	5/17/2026	Interlocutory Application (I.B.C)	710102040172026	COMPANY PETITION IB (IBC)/337(PB)2021	SURINDER BABBAR VS DINKAR T VENKATASUBRAMANIAN	Application under any other provisions- IBC	5/18/2026	No. of Objections: 1. IA No. 2025 is incorrectly mentioned in the main heading of the application and Vakalatnama; kindly correct the same to IA No. 2026 accordingly.	Gaurav Joshi
85	5/15/2026	Interlocutory Application (I.B.C)	710102039802026	COMPANY PETITION IB (IBC)/22(PB)2018	RAVINDER NATH GULATI VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	5/18/2026	No. of Objections: 1. IA No. 2025/2023 is incorrectly mentioned in the main heading; kindly correct the same to IA No. 2026. Further, in most of the pages, "2025/2023" has been mentioned; kindly rectify the same throughout the PDF accordingly. 2. Date is missing in the Vakalatnama; kindly mention the same accordingly. 3. Proof of Service is missing; kindly attach the same accordingly. 4. "True Copy" signatures are missing on Page Nos. 29 to 46, 175, 177, and 180 to 185; kindly comply accordingly. 5. Page Nos. 117, 123, and 127 to 174 are not readable; kindly upload clear and legible copies accordingly.	Mishal Vij
86	5/16/2026	Interlocutory Application (I.B.C)	710102040012026	COMPANY PETITION IB (IBC)/236(ND)2020	MR SHABIR HUSSAIN AND ARS VS CONSORTIUM OF BRIJ KISHORE TRADING SUMIT KUMAR KHANNA SRA FOR K V DEVELOPERS PVT LTD	Sec 60(5)	5/18/2026	No. of Objections: 1. Page Nos. 38 (49 to 61), 67 (68 to 72), 75 to 80, and 97 are not legible; kindly upload clear and readable copies accordingly. 2. OCR is missing in the annexure pages; kindly upload OCR-enabled copies accordingly. 3. Double pagination appears on Page Nos. 135 to 143; kindly rectify the same accordingly. 4. Order dated 19.08.2022, as mentioned in the prayer, is missing; kindly attach the same accordingly.	Varun
87	5/18/2026	Interlocutory Application (I.B.C)	710102040282026	COMPANY PETITION IB (IBC)/198(ND)2023	VEENU DRALL VS CONSORTIUM OF BRIJ KISHORE TRADING SUMIT KUMAR KHANNA SRA FOR K V DEVELOPERS PVT LTD	Application under any other provisions- IBC	5/19/2026	No. of Objections: 1. Pagination is missing in the bookmarked PDF; kindly rectify the same with proper page numbering.	VEENU DRALL

88	5/19/2026	Interlocutory Application (I.B.C)	710102040592026	COMPANY PETITION IB (IBC)/661(PB)2021	MUKESH KUMAR GROVER VS CONSORTIUM OF BRIJ KISHORE TRADING SUMIT KUMAR KHANNA SRA FOR K V DEVELOPERS PVT LTD	Application under any other provisions- IBC	5/19/2026	No. of Objections: - 1. IA No. 2025 has been incorrectly mentioned in the main heading of the index and application. Kindly correct the same to IA No. 2026.	Rachit
89	5/18/2026	Restoration Application (IBC)	710102040382026	COMPANY PETITION IB (IBC)/281(ND)2023	VARUN SHARMA VS DWARKADHIS PROJECTS PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. Wrong section mentioned in the soft copy. Kindly mention Section 48 for restoration. 2. In the basic details, kindly select "Application – Any Other Provision."	Deepankur Sharma
90	5/18/2026	Interlocutory Application (I.B.C)	710102040682026	COMPANY PETITION IB (IBC)/2721(ND)2019	AJAY YADAV PROPRIETOR OF RAMKANWAR BUILDING MATERIAL CARRIER VS THREE C SHELTERS PVT LTD	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/19/2026	No. of Objections: - 1. Kindly delete the extra duplicate PDF uploaded. 2. Kindly upload only the main PDF along with the proof of service. 3. The index page is blurred and not clearly visible. 4. Counsel details are missing in the Memo of Parties. 5. Pagination is missing in the bookmarking as per the index. 6. Page nos. 33 and 34 are paper-cutting/partially scanned. Kindly upload clear copies. 7. OCR is missing in the annexure pages. 8. Kindly fill in the basic details of the petitioner in the online portal.	Vinamrata Raaj
91	5/18/2026	Restoration Application (IBC)	710102040432026	COMPANY PETITION IB (IBC)/654(PB)2019	BANK OF INDIA VS VIVEK KUMAR RESOLUTION PROFESSIONAL OF A VJ DEVELOPERS INDIA PVT LTD	Rule 11 of NCLT, 2016	5/19/2026	No. of Objections: - 1. Section is mismatched. In the online filing, Rule 11 has been selected, whereas in the soft copy it is mentioned as under Rule 48(2). Kindly maintain uniformity at both places and rectify the same accordingly. 2. Restoration order dated 13.05.2026, which is mentioned in the prayer clause, is missing. Kindly attach the same. 3. Copy of the Vakalatnama has not been annexed. If the Vakalatnama has already been filed in the present petition, kindly mention that "Vakalatnama is already on record." 4. Page nos. 32 and 35 are in wrong alignment/adjustment.	Brijesh Kumar Tamber
92	5/18/2026	Interlocutory Application (I.B.C)	710102040402026	COMPANY PETITION IB (IBC)/490(ND)2024	STOVE KRAFT LIMITED VS PATHWAYS RETAIL PRIVATE LIMITED	Section 12(A) /Regulation 30A	5/19/2026	No. of Objections: 1. Copy of the Vakalatnama has not been annexed in the soft copy; kindly attach the same with ₹25/- welfare stamp and ₹3/- court fee. 2. Pagination is missing in the bookmarking as per the index; kindly rectify the same accordingly. 3. Every page of the application requires signatures; kindly comply accordingly.	RUPESH
93	5/19/2026	Interlocutory Application (I.B.C)	710102040702026	COMPANY PETITION IB (IBC)/783(ND)2022	MS NANU RAM GOYAL COSUCCESSFUL RESOLUTION APPLICANT VS SUNIL KUMAR AGRAWAL	Sec 60(5)	5/19/2026	No. of Objections: - 1. Pagination is missing in the PDF from page no. 2 to 14. Kindly rectify the same accordingly.	udita singh
94	5/18/2026	Interlocutory Application (I.B.C)	710102040452026	COMPANY PETITION IB (IBC)/182(PB)2024	SURINDER AGGARWAL ORS VS RAHEJA DEVELOPERS LIMITED	Application under any other provisions- IBC	5/19/2026	No. of Objections: 1. Bookmarking is mandatory as per the index with proper pagination; kindly comply accordingly. 2. Memo of Parties is missing in the index as well as in the soft copy; kindly attach the same accordingly. 3. Section is not mentioned in the index and on page no. 1; kindly rectify the same accordingly. 4. Prayer clause is missing in the soft copy; kindly attach the same accordingly. 5. Affidavit is missing; kindly attach the same accordingly. 6. OCR is missing for annexure pages in Volume 4; kindly upload the OCR-enabled soft copy accordingly.	Atul Sharma
95	5/18/2026	Interlocutory Application (I.B.C)	710102040272026	COMPANY PETITION IB (IBC)/197(ND)2023	VEENU DRALL VS RAHEJA DEVELOPERS LIMITED	Application under any other provisions- IBC	5/19/2026	No. of Objections: 1. Pagination is missing in the bookmarking; kindly provide proper pagination accordingly.	VEENU DRALL
96	5/19/2026	Interlocutory Application (I.B.C)	710102040732026	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PRIVATE LIMITED	Sec 60(5)	5/19/2026	No. of Objections: - 1. Petitioner No. 1 and 2 have been wrongly mentioned in the online portal. Kindly remove the same. Further, both Petitioner and Respondent entries have been reflected twice in the online portal. Kindly rectify the same accordingly. Also, the basic details are missing in the online portal. 2. Double pagination has been mentioned in the PDF from page no. 168 to 178. Kindly rectify the same. 3. Separate indexes for Volume-1 and Volume-2 are missing in the PDF. Kindly attach the same accordingly.	Shashwat
97	5/18/2026	Interlocutory Application (I.B.C)	710102040422026	COMPANY PETITION IB (IBC)/102(ND)2026	WATERGEN INDIA PRIVATE LIMITED VS WATERGEN INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/19/2026	No. of Objections: 1. Respondent No. 3 has been wrongly mentioned in the Respondent column in the online portal; kindly remove the same accordingly. 2. Kindly paste the court fee stamps in the blank space provided in the Vakalatnama.	AWNISH
98	5/18/2026	Interlocutory Application (I.B.C)	710102040462026	COMPANY PETITION IB (IBC)/1397(PB)2019	VIBHU GAUTAM VS NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	5/19/2026	No. of Objections: 1. Hindi pages require English translated typed copies for page nos. 32, 33, 35, 50, 108, 113, and 114; kindly attach the same accordingly. 2. Volume-wise index is required in both volumes; kindly provide the same accordingly.	Sayak
99	5/18/2026	Interlocutory Application (I.B.C)	710102040472026	COMPANY PETITION IB (IBC)/24(PB)2018	EMPLOYEES PROVIDENT FUND ORGANIZATION VS SH PURUSOTTAM BEHERA LIQUIDATOR OF MS SHAKTI BHOG FOODS LTD	Section 60(5)	5/19/2026	No. of Objections: 1. Date is missing in the Vakalatnama; kindly rectify the same accordingly.	BRAJA
100	5/18/2026	0710102105372024(No.of Docs 2)	0710102105372024/20	CP(AA) MERGER AND AMALGAMATION[COMPANIES ACT]/1(ND)2025	MERVIS ENGINEERING AND INFRA TECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/19/2026	1. pages are not readable pages no 6 to 8 kindly upload clear pages. 2 Remove double pagination in PDF.	D/773/1990
101	5/7/2026	0710102013882026(No.of Docs 4)	0710102013882026/2	COMPANY APPEAL[COMPANIES ACT]/28(ND)2026	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	Sec 252 (3)	5/19/2026	Kindly file the application for condonation of delay separately as application	MAHRISHI@NCLT1
102	5/7/2026	0710102013882026(No.of Docs 4)	0710102013882026/2	COMPANY APPEAL[COMPANIES ACT]/28(ND)2026	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	Sec 252 (3)	5/19/2026	Kindly file the application for condonation of delay separately as application	MAHRISHI@NCLT1
103	5/7/2026	0710102013882026(No.of Docs 4)	0710102013882026/2	COMPANY APPEAL[COMPANIES ACT]/28(ND)2026	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	Sec 252 (3)	5/19/2026	Kindly file the application for condonation of delay separately as application	MAHRISHI@NCLT1
104	5/7/2026	0710102013882026(No.of Docs 4)	0710102013882026/2	COMPANY APPEAL[COMPANIES ACT]/28(ND)2026	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	Sec 252 (3)	5/19/2026	Kindly file the application for condonation of delay separately as application	MAHRISHI@NCLT1
105	5/7/2026	0710102013882026(No.of Docs 4)	0710102013882026/2	COMPANY APPEAL[COMPANIES ACT]/28(ND)2026	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	Sec 252 (3)	5/19/2026	Kindly file the application for condonation of delay separately as application	MAHRISHI@NCLT1
106	5/7/2026	0710102013882026(No.of Docs 4)	0710102013882026/2	COMPANY APPEAL[COMPANIES ACT]/28(ND)2026	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	Sec 252 (3)	5/19/2026	Kindly file the application for condonation of delay separately as application	MAHRISHI@NCLT1
107	5/7/2026	0710102013882026(No.of Docs 4)	0710102013882026/2	COMPANY APPEAL[COMPANIES ACT]/28(ND)2026	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	Sec 252 (3)	5/19/2026	Kindly file the application for condonation of delay separately as application	MAHRISHI@NCLT1
108	5/7/2026	0710102013882026(No.of Docs 4)	0710102013882026/2	COMPANY APPEAL[COMPANIES ACT]/28(ND)2026	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	Sec 252 (3)	5/19/2026	Kindly file the application for condonation of delay separately as application	MAHRISHI@NCLT1

109	5/7/2026	0710102013882026(No.of Docs 4)	0710102013882026/2	COMPANY APPEAL(COMPANIES ACT)/28(ND)2026	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	Sec 252 (3)	5/19/2026	Kindly file the application for condonation of delay separately as application	MAHRISHI@NCLT1
110	5/16/2026	0710102027072024(No.of Docs 2)	0710102027072024/10	COMPANY PETITION IB (IBC)/210(PB)2024	M/S. INDO SPIRITS VS. POPULAR SPIRITS LLP	IBC Under Sec 9	5/19/2026	1. kindly attach the compliance order and latest order. 2.Three Rs. court fee missed on an vakalatnama	prashant.L&W
111	5/16/2026	0710102033302026(No.of Docs 2)	0710102033302026/1	INTERLOCUTORY APPLICATION (I.B.C)/1833(ND)2026	RABINDRA KUMAR MINTRI VS. CONSORTIUM OF MR SUNIL KUMAR JAIN AND MR APOORV JAIN	Sec 60(5)	5/19/2026	As per the Compliance order the reply was to be filled within 10 days	rachitmit
112	4/23/2026	0710102033012026(No.of Docs 0)	0710102033012026/2	INTERLOCUTORY APPLICATION (I.B.C)/1874(ND)2026	ANUGRAHAM BUILDERS SUCCESSFUL RESOLUTION APPLICANT VS. MANAGEMENT COMMITTEE OF ALT SAHKARI AWAS SAMITI LIMITED THROUGH ITS PRESIDENT MS BABITA BISHT	Sec 60(5)	5/19/2026	1.compliance order missed in pdf 2.Page Nos. 165 to 170 are in Hindi. Kindly upload the translated English copy and clearly mention in the translated document the corresponding page numbers of the Hindi pages that have been translated. 3. Page No. 278 is not clear	
113	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
114	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
115	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
116	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
117	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
118	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
119	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
120	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
121	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
122	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
123	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
124	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
125	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
126	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
127	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
128	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
129	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
130	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
131	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
132	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
133	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
134	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
135	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
136	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205
137	4/23/2026	0710102033242024(No.of Docs 9)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/19/2026	1.compliance order missed in pdf. Kindly attach the compliance order and latest order if any 2.kindly remove extra pdf volume 2 3. Kindly attach proof of service	Jmrk205

138	5/16/2026	0710102061632024(No.of Docs 2)	0710102061632024/5	CONTEMPT PETITION(COMPANIES ACT)/25(PB)2024	SATISH TUTEJA VS. DEBASHISH NANDA RESOLUTION PROFESSIONAL OF MAINI CONSTRUCTION EQUIPMENT PRIVATE LIMITED	Sec 425	5/19/2026	As per the compliance order dated 30.03.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay. 2. kindly attach the latest order	archerjurists
139	5/16/2026	0710102096402024(No.of Docs 2)	0710102096402024/9	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Section 246,Sec. 244(1)	5/19/2026	1. Copy of vakalatnama missed in PDF. If the Vakalatnama is already on record kindly mention the same in the Index	rakesh@12
140	5/18/2021	0710102035512021(No.of Docs 0)	0710102035512021/15	COMPANY APPEAL(COMPANIES ACT)/119(ND)2021	DR. ER. RAJAINDEER JAINA VS. REGISTRAR OF COMPANIES	Sec 252 (1)	5/19/2026	1. Three Rs court fee missed on vakalatnama in PDF. 2. kindly attach the compliance order	
141	5/18/2021	0710102035512021(No.of Docs 0)	0710102035512021/15	COMPANY APPEAL(COMPANIES ACT)/119(ND)2021	DR. ER. RAJAINDEER JAINA VS. REGISTRAR OF COMPANIES	Sec 252 (1)	5/19/2026	1. Three Rs court fee missed on vakalatnama in PDF. 2. kindly attach the compliance order	
142	5/18/2021	0710102035512021(No.of Docs 0)	0710102035512021/15	COMPANY APPEAL(COMPANIES ACT)/119(ND)2021	DR. ER. RAJAINDEER JAINA VS. REGISTRAR OF COMPANIES	Sec 252 (1)	5/19/2026	1. Three Rs court fee missed on vakalatnama in PDF. 2. kindly attach the compliance order	
143	5/18/2021	0710102035512021(No.of Docs 0)	0710102035512021/15	COMPANY APPEAL(COMPANIES ACT)/119(ND)2021	DR. ER. RAJAINDEER JAINA VS. REGISTRAR OF COMPANIES	Sec 252 (1)	5/19/2026	1. Three Rs court fee missed on vakalatnama in PDF. 2. kindly attach the compliance order	
144	5/18/2026	0710102032732026(No.of Docs 1)	0710102032732026/1	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2026	UMESH CHAND GUPTA AND SUBHASH CHAND GUPTA VS. IRP MOHIT GOYAL	Section 60(5)/Rule 11	5/19/2026	1.only proof service uploaded in pdf	yougander97
145	5/16/2026	0710102035672025(No.of Docs 1)	0710102035672025/5	INTERLOCUTORY APPLICATION (I.B.C)/2387(ND)2025	DEEPAK KESARWANI VS. CASA ITALIA SOCIAL WELFARE ASSOCIATION	Sec 60(5),Sec 60(5)	5/19/2026	1. As per the compliance order dated 15.04.2026 a Written submission was to be filed within one week, 2. incomplete bookmarking along with pagination	CS AanchalJain
146	5/18/2026	0710102048962025(No.of Docs 2)	0710102048962025/2	COMPANY PETITION IB (IBC)/342(ND)2025	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. SYSCOM ORGANIC WORLD PRIVATE LIMITED	IBC Under Sec 9	5/19/2026	incomplete bookmarking along with pagination.	Legal@lexservices
147	5/16/2026	0710102050652025(No.of Docs 1)	0710102050652025/3	INTERLOCUTORY APPLICATION (I.B.C)/3121(ND)2025	RASHMI KESARWANI VS. CASA ITALIA SOCIAL WELFARE ASSOCIATION	Sec 60(5),Sec 60(5)	5/19/2026	As per the compliance order dated 15.04.2026 a Written submission was to be filed within one week, kindly file application for condonation of delay. 2. incomplete bookmarking along with pagination	CS AanchalJain
148	5/18/2026	0710102054782025(No.of Docs 1)	0710102054782025/1	INTERVENTION PETITION (IBC)/46(PB)2025	ARTI VS. VALUE INFRACON INDIA PRIVATE LIMITED THROUGH MR. SANJAY SINGH (RESOLUTION PROFESSIONAL)	Sec 60(5)	5/19/2026	1. three Rs court fee missed on vakalatnama. 2. bookmarking and index mandatory.	9354971142
149	5/16/2026	0710102056332025(No.of Docs 2)	0710102056332025/4	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025	M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	5/19/2026	As per the compliance order dated 30.03.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay. 2. kindly attach the latest order	archerjurists
150	5/16/2026	0710102059982025(No.of Docs 1)	0710102059982025/6	INTERLOCUTORY APPLICATION(IBC)(PLAN)/4 5(ND)2025	ANIL KUMAR MITTAL VSATUL AGNIHOTRI	Sec 30	5/19/2026	1. As per the compliance order dated 13.04.2026 a Affidavit was to be filed within one week, kindly file application for condonation of delay. 2. kindly attach the latest order 3. kindly translate the page no 59 from Hindi to English.	STAR
151	5/16/2026	0710102032332026(No.of Docs 2)	0710102032332026/3	COMPANY APPLICATION(COMPANIES ACT)/105(ND)2026	NAVEEN GUPTA VS. NEXGEN FLUOROPOLYMERS PRIVATE LIMITED	Rule 11 of NCLT	5/19/2026	1. Sign missed on every page of reply.	mhvlegal
152	4/18/2026	0710102031042026(No.of Docs 0)	0710102031042026/1	COMPANY PETITION IB (IBC)/212(ND)2026	IIFL ONE VALUE FUND SERIES B THROUGH IIFL MANAGEMENT SERVICES LIMITED VS. VATIKA ONE INDIA NEXT PRIVATE LIMITED	IBC under Sec 7	5/19/2026	1.as per the compliance order the affidavit was to be filed with in one week	
153	5/18/2026	0710102017542026(No.of Docs 1)	0710102017542026/1	COMPANY APPEAL(COMPANIES ACT)/32(ND)2026	KONARK INFRA DEVELOPERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/19/2026	1.compliance order missed in pdf. Kindly attach compliance order and latest order if any 2.bookmarking with pagination mandatory 3.index missed in pdf	lauruslegal
154	5/16/2026	0710102073172025(No.of Docs 2)	0710102073172025/5	COMPANY APPEAL(COMPANIES ACT)/121(ND)2025	MEHRA DEVELOPERS AND FARMS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	5/19/2026	1. kindly attach the compliance order and latest order. 2. kindly correct the last page of vakalatnama is not readable	vrindabhandari32
155	12/4/2021	0710102088672021(No.of Docs 0)	0710102088672021/9	COMPANY APPEAL(COMPANIES ACT)/143(ND)2021	DR ER RAJAINDEER JAINA VS. REGISTRAR OF COMPANIES	Sec 252 (1)	5/19/2026	1. Three Rs. Court fee missed on vakalatnama 2. kindly attach the compliance order and latest order.	
156	5/18/2026	0710102079712025(No.of Docs 1)	0710102079712025/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2025	SANJOGITA AGARWAL VS. A B R DRUGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/19/2026	1. kindly attach the compliance order and latest order. 2. In case there is delay in filing the affidavit please file application for condonation of delay. 3. Please do pagination in bookmarking	smartnomics
157	5/16/2026	0710102081912025(No.of Docs 2)	0710102081912025/3	INTERLOCUTORY APPLICATION (I.B.C)/4888(ND)2025	SHAILABH RAJ VS. DEBASHISH NANDA	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order.	adyasingh96
158	5/16/2026	0710102083702025(No.of Docs 2)	0710102083702025/3	INTERLOCUTORY APPLICATION (I.B.C)/4906(ND)2025	MANISH SARKHEL VS. DEBASHISH NANDA	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order. 2. Kindly upload clear copy of pages from 47 to 52.	adyasingh96
159	5/18/2026	0710102026662022(No.of Docs 2)	0710102026662022/7	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	5/19/2026	1.bookmarking mandatory 2.same pdf uploaded twice kindly remove pdf 3.need every pages sign in pdf 4.vakalatnama copy missed in pdf 5.compliance order missed in pdf	bajpaiankita86
160	5/18/2026	0710102092212025(No.of Docs 2)	0710102092212025/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/19/2026	As per the compliance order dated 13.04.2026 a affidavit of service was to be filed within one week, kindly file application for condonation of delay.	upinder_singh
161	5/18/2026	0710102092212025(No.of Docs 2)	0710102092212025/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/19/2026	1. As per the compliance order dated 13.04.2026 a affidavit of service was to be filed within one week. Also it was directed to issue fresh notice however the proof of service is filed is of the month of December and January	upinder_singh
162	12/6/2025	0710102107222025(No.of Docs 0)	0710102107222025/4	COMPANY PETITION (COMPANIES ACT)/217(ND)2025	MR. ADITYA SHARMA VS. URBAN SERV EXPRESS PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	5/19/2026	1 As per the compliance order dated 28.04.2026 a Rejoinder was to be filed within Two weeks, kindly file application for condonation of delay. 2 Sign missed on every page of rejoinder.	

163	5/16/2026	0710102026832025(No.of Docs 2)	0710102026832025/2	COMPANY APPEAL(COMPANIES ACT)/151(ND)2025	INCOME TAX OFFICER VS. NAKUL CHHAWCHHARIA	Sec 252 (3) - By Government Body,Sec 252 (1) - By Government Body	5/19/2026	1. kindly attach the compliance order and latest order. 2 Date missed on an vakalatnama	kamal.lawmax
164	5/16/2026	0710102026832025(No.of Docs 2)	0710102026832025/3	COMPANY APPEAL(COMPANIES ACT)/151(ND)2025	INCOME TAX OFFICER VS. NAKUL CHHAWCHHARIA	Sec 252 (3) - By Government Body,Sec 252 (1) - By Government Body	5/19/2026	1. kindly attach the compliance order and latest order. 2 Date missed on an vakalatnama	kamal.lawmax
165	5/18/2026	0710102109432025(No.of Docs 1)	0710102109432025/5	INTERLOCUTORY APPLICATION (I.B.C)/6132(ND)2025	IPÉ-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED & DIRECTOR TILLAGE TOWERS FACILITY MANAGEMENT SERVICES PRIVATE LIMITED & ORS	Sec. 45 (1),Sec 49(2)	5/19/2026	bookmarking mandatory.	Rishabh7268
166	5/18/2026	0710102109432025(No.of Docs 1)	0710102109432025/6	INTERLOCUTORY APPLICATION (I.B.C)/6132(ND)2025	IPÉ-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED & DIRECTOR TILLAGE TOWERS FACILITY MANAGEMENT SERVICES PRIVATE LIMITED & ORS	Sec. 45 (1),Sec 49(2)	5/19/2026	bookmarking mandatory.	adyasingh96
167	5/18/2026	0710102109432025(No.of Docs 1)	0710102109432025/7	INTERLOCUTORY APPLICATION (I.B.C)/6132(ND)2025	IPÉ-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED & DIRECTOR TILLAGE TOWERS FACILITY MANAGEMENT SERVICES PRIVATE LIMITED & ORS	Sec. 45 (1),Sec 49(2)	5/19/2026	bookmarking mandatory.	sanand665
168	5/18/2026	0710102109432025(No.of Docs 1)	0710102109432025/8	INTERLOCUTORY APPLICATION (I.B.C)/6132(ND)2025	IPÉ-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED & DIRECTOR TILLAGE TOWERS FACILITY MANAGEMENT SERVICES PRIVATE LIMITED & ORS	Sec. 45 (1),Sec 49(2)	5/19/2026	1. bookmarking mandatory.	Rishabh7268
169	5/18/2026	0710102109262025(No.of Docs 2)	0710102109262025/21	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/19/2026	1. kindly attach the latest order. 2. As per record it is seen that vide order dated 06.04.2026 the court had again directed to file the affidavit within 10 days. Kindly file application for condonation of delay	adv.pradeepkr
170	5/16/2026	0710102025822023(No.of Docs 2)	0710102025822023/9	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	5/19/2026	1. kindly attach the compliance order and latest order. 2 Pages No. are 49 and 50 is not readable, kindly upload the clear pages	sajajain537
171	12/15/2025	0710102109592025(No.of Docs 0)	0710102109592025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/41(ND)2026	ANUPAM MAHAJAN S/O SHRI CHAMAN LAL MAHAJAN	Rule 11 of NCLT	5/19/2026	1. kindly also attach the latest order.	
172	5/16/2026	0710102110542025(No.of Docs 2)	0710102110542025/4	INTERLOCUTORY APPLICATION (I.B.C)/6191(ND)2025	MR. NAVEEN GUPTA VS. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED - FERNHILL PROJECT	Sec 60(5)	5/19/2026	1.bookmarking mandatory. 2. kindly attach the compliance order and latest order.	sanchitgarg99
173	5/18/2026	0710102112412025(No.of Docs 2)	0710102112412025/3	INTERLOCUTORY APPLICATION (I.B.C)/61(PB)2026	PUSHPINDER KUMAR LIQUIDATOR FOR M/S NEXTRA TELECOMMUNICATIONS PRIVATE LIMITED VS. MR. RAJESH BANSAL	19(2)	5/19/2026	As mentioned in the Index and Bookmarking the Order dated 19.05.2025 is not attached however email conversation is attached	Rishabh
174	5/19/2026	0710102023722026(No.of Docs 3)	0710102023722026/1	COMPANY PETITION (COMPANIES ACT)/56(ND)2026	PRADEEP KUMAR AGRAWALLA VS. I P CONSTRUCTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/19/2026	1.compliance order missed in pdf	rj92
175	5/16/2026	0710102111872025(No.of Docs 4)	0710102111872025/6	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	5/19/2026	1. kindly attach the compliance order and latest order.	prashantkatara
176	5/16/2026	0710102111872025(No.of Docs 3)	0710102111872025/7	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	5/19/2026	1. kindly attach the compliance order and latest order.	prashantkatara

177	5/15/2026	0710102010252026(No.of Docs 2)	0710102010252026/1	INTERLOCUTORY APPLICATION (I.B.C)/563(ND)2026	IDBI BANK LIMITED VS. IRP SUCHI PAPER MILLS LIMITED	Sec 60(5)	5/19/2026	1 kindly attach the compliance order and latest order. 2 Twenty five Rs. welfare ticket and Three Rs. court fee missed on Vakalatnama. 3 Incomplete bookmarking along with pagination.	D/1927/2011
178	5/16/2026	0710102010932026(No.of Docs 2)	0710102010932026/3	INTERLOCUTORY APPLICATION (I.B.C)/687(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order.	advshvangik
179	5/15/2026	0710102010932026(No.of Docs 2)	0710102010932026/2	INTERLOCUTORY APPLICATION (I.B.C)/687(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order.	advshvangik
180	5/16/2026	0710102011232026(No.of Docs 2)	0710102011232026/4	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order if any	advshvangik
181	5/15/2026	0710102011232026(No.of Docs 2)	0710102011232026/3	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order.	advshvangik
182	5/9/2026	0710102037772026(No.of Docs 0)	0710102037772026/1	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2026	TLG INDIA PRIVATE LIMITED VS	Rule 11 of NCLT, 2016	5/19/2026	1.compliance order missed in pdf 2.bookmarking mandatory	
183	5/15/2026	0710102010812026(No.of Docs 3)	0710102010812026/5	INTERLOCUTORY APPLICATION (I.B.C)/675(ND)2026	LT. GEN. GIRI RAJ SINGH VS. SOM RESORTS PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order if any 2 Kindly attach the translate pages of 135, 143 and 144 from Hindi to English 3. page no. 213 to 215 are not clear some of the contents are hidden. kindly upload clear copy in PDF	tandtlaw
184	5/15/2026	0710102010812026(No.of Docs 2)	0710102010812026/6	INTERLOCUTORY APPLICATION (I.B.C)/675(ND)2026	LT. GEN. GIRI RAJ SINGH VS. SOM RESORTS PRIVATE LIMITED	Sec 60(5)	5/19/2026	1. kindly attach the compliance order and latest order if any	tandtlaw
185	10/19/2023	0710102092242023(No.of Docs 0)	0710102092242023/12	INTERLOCUTORY APPLICATION (I.B.C)/5734(ND)2023	RANJIT KAPOOR VS. HEMANT SHARMA	Sec 60(5)	5/18/2026	Same PDF has been uploaded twice kindly remove one pdf	
186	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDEE DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
187	5/15/2026	0710102019862025(No.of Docs 2)	0710102019862025/4	INTERLOCUTORY APPLICATION (I.B.C)/1348(PB)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. MR MANINDRA KUMAR TIWARI	Sections 60(5)/Regulation 13	5/18/2026	As per the Compliance order one week\`s time was granted to bring the rejoinder on record	asa@asalegal.in
188	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDEE DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
189	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDEE DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
190	3/20/2026	0710102021812026(No.of Docs 0)	0710102021812026/1	COMPANY PETITION IB (IBC)/171(ND)2026	M/S ADITYA CONSTRUCTION VS. M/S ABIR INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/18/2026	1 Date missed on an Vakalatnama.	
191	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDEE DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
192	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDEE DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
193	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDEE DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
194	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDEE DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
195	3/30/2026	0710102023912026(No.of Docs 0)	0710102023912026/2	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR. SHAILESH CHANDER QJHA VS. REISTRAR OF COMPANIES	IBC Section 59	5/18/2026	As per the compliance order dated 17.04.2026 an Affidavit of service was to be filed within one week, kindly file application for condonation of delay.	
196	5/17/2026	0710102019712026(No.of Docs 2)	0710102019712026/1	INTERLOCUTORY APPLICATION (I.B.C)/1213(ND)2026	AXIS TRUSTEE SERVICES LIMITED VSERA INFRA ENGINEERING LIMITED	Sec 60(5)	5/18/2026	No. of Objections: 1. As per the Compliance Order, the reply was required to be filed within two weeks; kindly comply accordingly.	HKLO
197	4/7/2026	0710102025922026(No.of Docs 0)	0710102025922026/2	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2026	USHA SAINI VS. AISHWARYA MOHAN GAHRANA	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/18/2026	1 Index and bookmarking mandatory.	

198	5/16/2026	0710102025872026(No.of Docs 1)	0710102025872026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/152(ND)2026	REKHHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 242(4)	5/18/2026	1. kindly attach the compliance order and latest order.	advocatesmitbatra
199	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
200	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
201	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
202	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
203	5/16/2026	0710102019342026(No.of Docs 2)	0710102019342026/1	COMPANY PETITION IB (IBC)/165(ND)2026	SUBHASREE PROJECTS PRIVATE LIMITED VS. GRIDCREST TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	5/18/2026	1. kindly attach the compliance order and latest order.	ashish_choudhury007
204	5/15/2026	0710102084622025(No.of Docs 1)	0710102084622025/2	COMPANY PETITION IB (IBC)/543(ND)2025	IIFL HOME FINANCE LIMITED VS. MMC REAL TECH SOLUTIONS OPC PRIVATE LIMITED	IBC under Sec 7	5/18/2026	As per the compliance order dated 30.04.2026 an additional affidavit was to be filed within one week,	vishwajeet.rathore
205	5/15/2026	0710102091442021(No.of Docs 2)	0710102091442021/5	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHIJAL	Application under any other provisions- IBC	5/18/2026	1 Sign missed on every page of reply. 2 Kindly attach the latest order. 3 pages are not readable properly from 52-62 and 69-76 kindly upload the clear pages.	kunalsharma
206	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
207	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
208	5/15/2026	0710102093422025(No.of Docs 1)	0710102093422025/8	COMPANY PETITION IB (IBC)/616(ND)2025	GLOBAL SURVEYORS VS. WAPCOS LIMITED	IBC Under Sec 9	5/18/2026	No. of Objections: 1. Kindly attach the Compliance Order and the latest Order accordingly.	Tusharsannu1@2025
209	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
210	5/16/2026	0710102028312026(No.of Docs 1)	0710102028312026/1	COMPANY PETITION IB (IBC)/202(ND)2026	SENRA TECH PRIVATE LIMITED	IBC Section 59	5/18/2026	As per the compliance order dated 29.04.2026 an Affidavit of service was to be filed within one week, kindly file application for condonation of delay.	Ashutosh Gupta
211	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
212	4/13/2026	0710102027932026(No.of Docs 0)	0710102027932026/1	COMPANY PETITION IB (IBC)/191(ND)2026	WESTERN STAINLESS STEEL LLP VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	5/18/2026	1 Counsel detail missed on an index. 2. As per mention in index compliance order dated 07.05.2026 is missed in PDF.	
213	5/15/2026	0710102092242023(No.of Docs 2)	0710102092242023/11	INTERLOCUTORY APPLICATION (I.B.C)/5734(ND)2023	RANJIT KAPOOR VS. HEMANT SHARMA	Sec 60(5)	5/18/2026	1.Kindly remove the repeat PDF. 2 As mentioned in the Index Kindly upload the compliance order dated 07.04.2026.	ashukansal@gmail.com
214	5/15/2026	0710102003752026(No.of Docs 6)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/18/2026	1.as per the compliance order the reply was to be filed with in one week 2.same pdf uploaded kindly twice remove pdf vol 3	8826866516
215	5/13/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/15/2026	1.kindly attach latest order in pdf 2.kindly remove extra in pdf. Same file has been uploaded twice 3. Kindly do proper bookmarking with pagination	8826866516
216	5/11/2026	0710102039682025(No.of Docs 3)	0710102039682025/3	INTERLOCUTORY APPLICATION (I.B.C)/2583(ND)2025	MEERA KRISHNAN VSCHD DEVELOPER	Rule 11 of NCLT, 2016,Section 60(5)	5/15/2026	1. Compliance order missed in pdf 2. Proof of service is uploaded twice. Kindly remove one copy. 3Kindly do pagination in bookmarking	advprachibhardwaj
217	5/13/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/15/2026	1.kindly attach latest order in pdf 2.kindly remove extra in pdf. Same file has been uploaded twice 3. Kindly do proper bookmarking with pagination	8826866516
218	5/13/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/15/2026	1.kindly attach latest order in pdf 2.kindly remove extra in pdf. Same file has been uploaded twice 3. Kindly do proper bookmarking with pagination	8826866516
219	5/13/2026	0710102056332025(No.of Docs 2)	0710102056332025/3	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025	M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	5/15/2026	1.compliance order missed in pdf 2.pagination missed in bookmarking 3.court fee 1rs missed on vakalatanama	archerjurists
220	5/13/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/15/2026	1.kindly attach latest order in pdf 2.kindly remove extra in pdf. Same file has been uploaded twice 3. Kindly do proper bookmarking with pagination	8826866516
221	5/13/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/15/2026	1.kindly attach latest order in pdf 2.kindly remove extra in pdf. Same file has been uploaded twice 3. Kindly do proper bookmarking with pagination	8826866516

222	5/15/2026	0710102032092026(No.of Docs 2)	0710102032092026/2	COMPANY APPEAL(COMPANIES ACT)/40(ND)2026	WE FOUR FURNITURES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	5/15/2026	1. index and bookmarking missed 2. you filled only proof of service in document. Kindly file proof of service with the affidavit in single diary number	prashantsharma75
223	5/13/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VUJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/15/2026	1.kindly attach latest order in pdf 2.kindly remove extra in pdf. Same file has been uploaded twice 3. Kindly do proper bookmarking with pagination	8826866516
224	5/14/2026	0710102030902026(No.of Docs 1)	0710102030902026/2	COMPANY PETITION IB (IBC)/199(ND)2026	ROSMERTA LOGISTICS PRIVATE LIMITED VS. MOEVING URBAN TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	5/15/2026	1. As per the compliance order, the affidavit was required to be filed within 3 days.	rrglawoffice
225	5/11/2026	0710102039682025(No.of Docs 3)	0710102039682025/3	INTERLOCUTORY APPLICATION (I.B.C)/2583(ND)2025	MEERA KRISHNAN VSCHD DEVELOPER	Rule 11 of NCLT, 2016,Section 60(5)	5/15/2026	1. Compliance order missed in pdf 2. Proof of service is uploaded twice. Kindly remove one copy. 3Kindly do pagination in bookmarking	advprachibhardwaj
226	5/14/2026	0710102100152023(No.of Docs 4)	0710102100152023/6	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	5/15/2026	Pages no. 60, 144, 174, 216, 217, 415 and 433 are not clear in the PDF. Welfare ticket is not clear on the Vakalatnama. Compliance order is missing in the PDF.	Nikhil.mehra
227	5/15/2026	0710102021742026(No.of Docs 1)	0710102021742026/2	INTERLOCUTORY APPLICATION (I.B.C)/1247(ND)2026	M/S. NINEX DEVELOPERS LIMITED VS. HARISH TANEJA RESOLUTION PROFESSIONAL OF ABW INFRASTRUCTURE LIMITED	Sec 60(5)	5/15/2026	1. order dated 27.03.2026 missed in pdf as per mentioned in index. 2. counsel details incomplete in index. 3. Pagination missing in bookmarking	nct@clp
228	5/13/2026	0710102026942026(No.of Docs 2)	0710102026942026/1	INTERLOCUTORY APPLICATION (I.B.C)/1865(ND)2026	M/S GOLDSUN GARMENTS PVT. LTD. THROUGH ITS AUTHORIZED SIGNATORY MR. K. C. SHUKLA	Section 60(5)/Rule 11	5/15/2026	Kindly attach Compliance order and latest order if any.	nagendra
229	5/13/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VUJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/15/2026	1.kindly attach latest order in pdf 2.kindly remove extra in pdf. Same file has been uploaded twice 3. Kindly do proper bookmarking with pagination	8826866516
230	5/14/2026	0710102042882025(No.of Docs 2)	0710102042882025/3	COMPANY APPEAL(COMPANIES ACT)/120(ND)2025	ISHITVA CONSTRUCTION LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	5/15/2026	1.bookmarking mandatory 2.index missed in pdf 3.affidavit missed in pdf 4.compliance order missed in pdf	9304386730
231	5/13/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VUJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/15/2026	1.kindly attach latest order in pdf 2.kindly remove extra in pdf. Same file has been uploaded twice 3. Kindly do proper bookmarking with pagination	8826866516
232	5/13/2026	0710102080472025(No.of Docs 1)	0710102080472025/10	INTERLOCUTORY APPLICATION (I.B.C)/4488(ND)2025	ERAAYA LIFESPACES LIMITED VS. CAPITAL TRADE LINKS LIMITED	Application under any other provisions- IBC	5/15/2026	1.vakalatnama copy missed in pdf . In case vakalatnama is on record kindly mention the same in the index.	Shakeel@2004
233	5/13/2026	0710102113282025(No.of Docs 4)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VUJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	5/15/2026	1.kindly attach latest order in pdf 2.kindly remove extra in pdf. Same file has been uploaded twice 3. Kindly do proper bookmarking with pagination	8826866516
234	1/16/2026	0710102006282026(No.of Docs 0)	0710102006282026/3	COMPANY PETITION IB (IBC)/53(ND)2026	RANGBARSHI PROJECTS PRIVATE LIMITED VS. M/S. VIPUL LTD.	IBC under Sec 7	5/15/2026	1.compliance order missed in pdf	
235	3/3/2026	0710102017112026(No.of Docs 0)	0710102017112026/4	COMPANY PETITION IB (IBC)/121(ND)2026	ALPHON INDIA PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	5/15/2026	1.True copy signature is missed in the annexure. 2.Page no. 38 is in wrong alignment. 3.Proof of service is missed in the PDF.	
236	5/13/2026	0710102018212026(No.of Docs 2)	0710102018212026/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/17(ND)2026	RITU RASTOGI VSIRP MOHIT GOYAL	Sec 30	5/15/2026	1.compliance order missed in pdf	Eshna Kumar
237	5/14/2026	0710102100342023(No.of Docs 4)	0710102100342023/10	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	5/15/2026	No. of Objections 1.Pages no. 60, 144, 174, 216, 217, 415 and 433 are not clear in the PDF. 2.Welfare ticket is not clear on the Vakalatnama. 3.Compliance order is missing in the PDF.	Nikhil.mehra
238	5/13/2026	0710102100342023(No.of Docs 4)	0710102100342023/9	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	5/15/2026	1.this pages are not clear no of 60,144,174,195,216,217,415,433, 2.welfare ticket is not clear on vakalatnama 3.compliance order missed in pdf	Nikhil.mehra
239	5/14/2026	0710102033012026(No.of Docs 2)	0710102033012026/1	INTERLOCUTORY APPLICATION (I.B.C)/1874(ND)2026	ANUGRAHAM BUILDERS SUCCESSFUL RESOLUTION APPLICANT VS. MANAGEMENT COMMITTEE OF ALT SAHKARI AWAS SAMITI LIMITED THROUGH ITS PRESIDENT MS BABITA BISHT	Sec 60(5)	5/15/2026	1. bookmarking missed in pdf. 2. As per the compliance order, the reply was required to be filed within a week.	Stalwart
240	10/16/2025	0710102092082025(No.of Docs 0)	0710102092082025/22	INTERLOCUTORY APPLICATION (I.B.C)/5148(PB)2025	KRISHAN MOHAN MENDIRATTA VS. AMIT AGRAWAL (RP OF MASTANA FOODS PVT. LTD.)	Section 60(5) Section 60(5), 43,45,47,50,60(5), 66/Regulation 35A,Application under any other provisions- IBC,Application under any other provisions- IBC,Application under any other provisions- IBC,Application	5/15/2026	No. of Objections 1.Compliance order is missing in the PDF. 2.Page no. 64 is wrongly aligned. 3.Every page of the annexure requires signature and "True Copy" endorsement.	
241	9/14/2025	0710102081182025(No.of Docs 0)	0710102081182025/8	INTERLOCUTORY APPLICATION (I.B.C)/5323(ND)2025	MR. RAM KUMAR VSNORTHERN ARC CAPITAL LIMITED		5/15/2026	1.kindly attach Compliance order and latest order in pdf	
242	5/14/2026	0710120011572018(No.of Docs 1)	0710120011572018/10	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	5/15/2026	Kindly attach Compliance Order	apoorvsinghal1
243	5/12/2026	0710102026102026(No.of Docs 2)	0710102026102026/1	INTERLOCUTORY APPLICATION (I.B.C)/1614(ND)2026	MR. ASHISH SETH VS. MR. ASHISH SINGH RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	5/15/2026	1. As per the compliance order, the present document is required to be filed within a week.	sanjay.bhatt
244	5/14/2026	0710102026032026(No.of Docs 2)	0710102026032026/2	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	5/15/2026	1. As per the compliance order, the reply was required to be filed within a week. 2. kindly paste the court fees and welfare ticket on the blank space in vakalatnama.	deepakparashar
245	5/14/2026	0710102061632024(No.of Docs 2)	0710102061632024/4	CONTEMPT PETITION(COMPANIES ACT)/25(PB)2024	SATISH TUTEJA VS. DEBASHISH NANDA RESOLUTION PROFESSIONAL OF MAINI CONSTRUCTION EQUIPMENT PRIVATE LIMITED	Sec 425	5/15/2026	1.court fee 1rs missed on vakalatnama 2.compliance order missed in pdf 3.pagination missed in bookmarking	archerjurists

246	5/13/2026	0710102067302024(No.of Docs 2)	0710102067302024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/37/ND)2024	VISHNU KUMAR TULSYAN	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	5/15/2026	1.as per the compliance order the affidavit was to be filed with in two weeks.	NAMAN@2554
247	5/14/2026	0710102002952021(No.of Docs 2)	0710102002952021/12	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/15/2026	1. Compliance order dated 21.08.2025 missed in pdf as per mentioned in index. 2. copy of vakalatnama missed. 3. bookmarking missed.	ADVAVINASH
248	5/14/2026	0710102024932026(No.of Docs 1)	0710102024932026/1	INTERLOCUTORY APPLICATION (I.B.C)/1522(ND)2026	MR. RISHI SETHI	Sec 60(5)	5/15/2026	Kindly attach Compliance order and latest order if any	mohdfarazanees
249	5/13/2026	0710102060092021(No.of Docs 1)	0710102060092021/7	COMPANY PETITION IB (IBC)/638(ND)2021	YES BANK LIMITED VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	IBC under Sec 7	5/15/2026	1.bookmarking mandatory 2.court fee 1rs missed on vakalatnama	arpitrai
250	5/11/2026	0710102039682025(No.of Docs 3)	0710102039682025/3	INTERLOCUTORY APPLICATION (I.B.C)/2583(ND)2025	MEERA KRISHNAN VSCHD DEVELOPER	Rule 11 of NCLT, 2016,Section 60(5)	5/15/2026	1. Compliance order missed in pdf 2. Proof of service is uploaded twice. Kindly remove one copy. 3Kindly do pagination in bookmarking	advprachibhardwaj
251	5/11/2026	0710102039682025(No.of Docs 3)	0710102039682025/3	INTERLOCUTORY APPLICATION (I.B.C)/2583(ND)2025	MEERA KRISHNAN VSCHD DEVELOPER	Rule 11 of NCLT, 2016,Section 60(5)	5/15/2026	1. Compliance order missed in pdf 2. Proof of service is uploaded twice. Kindly remove one copy. 3Kindly do pagination in bookmarking	advprachibhardwaj
252	5/11/2026	071020000922015(No.of Docs 6)	071020000922015/7	COMPANY PETITION (COMPANIES ACT)/106(ND)2015	ANIL DWARIKA PRASAD AGARWAL VS MAHAMAYA INFRABUILD PRIVATE LIMITED AND ORS	Application under any other provisions	5/14/2026	1.Kindly do bookmarking with pagination in all Volumes 2.Kindly remove double pagination in some of the pages of the pdf 3.this pages are not clear no of 273,274, 417 to 420. 653 to 656. 4.kindly attach Compliance Order	avinashbhat16
253	5/12/2026	0710102017182026(No.of Docs 1)	0710102017182026/1	INTERLOCUTORY APPLICATION (I.B.C)/1003(PB)2026	DHARAMVIR KHOSLA PROPRIETOR OF M/S SHANTI INTERNATIONAL VS. DEVENDRA UMRAO RESOLUTION PROFESSIONAL OF M/S VARDHAMAN ESTATES & DEVELOPERS PVT. LTD.	Sec 60(5)	5/14/2026	1. Compliance order missed in pdf.	rishisoodadv
254	5/12/2026	0710102101342024(No.of Docs 2)	0710102101342024/2	COMPANY PETITION IB (IBC)/837(PB)2024	YES BANK LIMITED VS. MR. RAJESH MADAN	Section 95(1)	5/14/2026	Kindly attach the Compliance order with latest order, if any.	babuanish2@gmail.com
255	5/12/2026	0710102100682025(No.of Docs 2)	0710102100682025/4	INTERLOCUTORY APPLICATION (I.B.C)/5657(ND)2025	SUMEDHA MANAGEMET SOLUTION PRIVATE LIMITED THROUGH BIJAY MURMURIA RP OF VICTOR BUILDWELL PVT LTD VS. DESERT MOON REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	5/14/2026	1. Compliance order missed in pdf. 2. bookmarking missed with pagination	tejaswibhanu
256	5/12/2026	0710102100152023(No.of Docs 4)	0710102100152023/5	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	5/14/2026	1. counsel details and sign missed in all vol. index. 2. page no 60,216,217, 415, 434, is not readable. 3. Page No. 194has been incorrectly attached in both Volume 1 and Volume 2, kindly correct the same. 4. date missed in vakalatnama. 5. Compliance order missed in pdf.	Nikhil.mehra
257	5/13/2026	0710102004722019(No.of Docs 2)	0710102004722019/27	COMPANY PETITION IB (IBC)/479(ND)2019	ORIENTAL BANK OF COMMERCE VS. YAMUNA INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	5/14/2026	1.kindly attach compliance order in pdf	NAVNEET7535
258	5/30/2024	0710102047502024(No.of Docs 0)	0710102047502024/6	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2024	UTTARAKHAND POWER CORPORATION LIMITED VS. ENN TEE INTERNATIONAL LIMITED	Sec 60(5)	5/14/2026	1. Compliance order missing in pdf. 2. sign required on every page.	
259	5/11/2026	0710102022372026(No.of Docs 1)	0710102022372026/1	INTERLOCUTORY APPLICATION (I.B.C)/1360(ND)2026	RAJEEV ANAND (PERSONAL GUARANTOR TO M/S WIANXX IMPEX PRIVATE LIMITED VS	Application under any other provisions- IBC	5/14/2026	1. As per the compliance order, the affidavit was required to be filed within two weeks.	aishwarya96
260	3/12/2026	0710102019322026(No.of Docs 0)	0710102019322026/3	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	5/14/2026	1. Pages No. 27 to 46 are not clear/readable; kindly attach clear and legible copies of the same. 2. Compliance order is missing in the PDF; kindly attach the same.	
261	5/11/2026	0710102039682025(No.of Docs 3)	0710102039682025/2	INTERLOCUTORY APPLICATION (I.B.C)/2583(ND)2025	MEERA KRISHNAN VSCHD DEVELOPER	Rule 11 of NCLT, 2016,Section 60(5)	5/14/2026	1.compliance order missed in pdf 2.index missed in pdf 3. After inserting the Index kindly do bookmarking with pagination accordingly. 4. Kindly upload Annexure- A as proof of service	advprachibhardwaj
262	5/11/2026	0710102067492020(No.of Docs 1)	0710102067492020/8	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)2020	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	5/13/2026	As per the compliance order dated 03.03.2026 the Affidavit of service was to be filed within Two weeks,	KLAW
263	5/11/2026	0710102021362026(No.of Docs 1)	0710102021362026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2026	ADAMARIS CONSULTANCY PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/13/2026	1. kindly attach the compliance order and latest order.	D/964/2004
264	5/11/2026	0710102093422025(No.of Docs 2)	0710102093422025/7	COMPANY PETITION IB (IBC)/616(ND)2025	GLOBAL SURVEYORS VS. WAPCOS LIMITED	IBC Under Sec 9	5/13/2026	1. kindly attach the compliance order and latest order. 2. Kindly inset Index	cssandippaul
265	5/10/2026	0710102072202022(No.of Docs 1)	0710102072202022/34	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	5/13/2026	1.court fee 1rs missed on vakalatnama 2.bookmarking mandatory 3.index missed in pdf	Prerna2002
266	5/10/2026	0710102077122022(No.of Docs 1)	0710102077122022/14	COMPANY PETITION (COMPANIES ACT)/157(ND)2022	YOGESH GUPTA VS. MEDIPOL PHARMACEUTICALS PRIVATE LIMITED	Sec. 241(1),Sec 241 (2)	5/13/2026	1.index missed in pdf 2.bookmarking mandatory 3.date missed and court fee 1rs missed on vakalatnama	Prerna2002
267	5/13/2026	0710102001872026(No.of Docs 1)	0710102001872026/1	INTERLOCUTORY APPLICATION (I.B.C)/201(ND)2026	KAPIL KOHLI VS. SAHA INFRA TECH PRIVATE LTD	Sec 60(5)	5/13/2026	1. kindly attach the compliance order and latest order.	rahulgupta4350
268	5/11/2026	0710102019112025(No.of Docs 2)	0710102019112025/10	RESTORED COMPANY PETITION (IBC)/3(ND)2025	M/S. INDO SPIRITS VS. CHANMEET LEASING AND FINANCE PVT. LTD.	IBC Under Sec 9	5/13/2026	Kindly attach the Compliance order and latest order. In case the latest order is not uploaded kindly mention the same in the Index. 2. The reply was to be filed within one week of service kindly also mention when the notice was received	nagendra
269	5/11/2026	0710102013232026(No.of Docs 2)	0710102013232026/3	COMPANY PETITION IB (IBC)/115(ND)2026	UNIVERSAL WEATHER AND AVIATION INDIA PRIVATE LIMITED	IBC Section 59	5/13/2026	1.this pages are not clear no of 22 to 32. 2.as per the compliance order the affidavit was to be filed with in one week	anand m. mishra
270	12/22/2025	0710102111752025(No.of Docs 0)	0710102111752025/4	COMPANY PETITION IB (IBC)/702(ND)2025	JUMPINGMINDS AI LABS PRIVATE LIMITED THROUGH ITS LIQUIDATOR: MR. MOHAMMAD KHALID	IBC Section 59	5/13/2026	As per the compliance order dated 15.04.2026 the a Additional Affidavit was to be filed within Two week.	
271	5/11/2026	0710102082982025(No.of Docs 2)	0710102082982025/5	COMPANY PETITION IB (IBC)/526(ND)2025	KHATEMA FIBRES LIMITED VS. EAST WEST PRODUCTS LIMITED	IBC Under Sec 9	5/13/2026	1. counsel sign missed on last page of written note 2. kindly attach the compliance order and latest order.	ckausik

272	5/10/2026	0710102034402026(No.of Docs 2)	0710102034402026/1	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2026	SANJAY SINGAL VS. PUNJAB NATIONAL BANK THROUGH ITS CHIEF MANAGER	Rule 11 of NCLT, 2016	5/13/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.i	vedlegal
273	5/11/2026	0710102014612024(No.of Docs 2)	0710102014612024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	5/13/2026	The pages from 33 to 40, 44 and 45 are not clear and legible.	Rashmi Chopra
274	5/11/2026	0710102014612024(No.of Docs 3)	0710102014612024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	5/13/2026	1.this pages are not clear no of 39 to 46. 50 to 64. 109 to 118. Kindly upload clear copy of these pages	Rashmi Chopra
275	5/11/2026	0710102014612024(No.of Docs 2)	0710102014612024/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	5/13/2026	1.these pages are not clear no of 13,14, 1725, 33 to 42,46,47.	Rashmi Chopra
276	2/25/2026	0710102015972026(No.of Docs 0)	0710102015972026/1	COMPANY PETITION IB (IBC)/118(ND)2026	SUNANDA POLYMERS LLP	IBC Under Sec 10	5/13/2026	Kindly attach the Compliance order and latest order if latest order is not uploaded kindly mention the same in the Index	
277	5/11/2026	0710102076122025(No.of Docs 2)	0710102076122025/2	CONTEMPT PETITION(COMPANIES ACT)/13(ND)2025	MS. PUNITA KHATTER VS. RAKESH WADHWHA	Sec 425	5/13/2026	1. kindly attach the compliance order and latest order. 2. Same document is uploaded twice kindly remove one pdf	rajatsinha1996
278	5/10/2026	0710102083312025(No.of Docs 1)	0710102083312025/1	COMPANY PETITION IB (IBC)/167(ND)2026	J.R. REALCON PRIVATE LIMITED VS. GRAND PEAK INFRASTRUCTURES PRIVATE LIMITED	IBC under Sec 7	5/13/2026	1.bookmarking mandatory 2.index missed in pdf 3.notary stamp missed in affidavit 4.compliance order missed in pdf	akhil.shankhwar1
279	5/11/2026	0710102040462024(No.of Docs 1)	0710102040462024/6	INTERLOCUTORY APPLICATION (I.B.C)/2504(PB)2024	MOHIT GOYAL VS. RADIUS INFRATEL PVT. LTD.	Sec 60(5)	5/13/2026	As per the compliance order dated 08.04.2026 the a Affidavit of service was to be filed within Two weeks. Kindly also attach the latest Order.	arvindgarg
280	5/10/2026	0710102035882026(No.of Docs 2)	0710102035882026/1	INTERLOCUTORY APPLICATION (I.B.C)/1944(ND)2026	MS AARTI SINGAL VS. PUNJAB NATIONAL BANK THROUGH ITS CHIEF MANAGER	Rule 11 of NCLT, 2016	5/13/2026	The following deficiencies have been observed in the filing: 1.Bookmarking is mandatory. 2.Kindly remove the extra PDF uploaded. 3.Pagination is missing in the index. 4.Counsel's signature and date are missing in the index. A5.ffdavit is missing in the PDF. 6.Copy of Vakalatnama is missing in the PDF. 7.Signatures are required on every page of the PDF. 8.Proof of service is missing in the PDF. 1.compliance order missed in pdf 2. As per record the affidavit of service was to be filed within one week. 3. Further also upload latest order of the court, if the order is not uploaded kindly mention the same in the index	vedlegal
281	5/11/2026	0710102013232026(No.of Docs 2)	0710102013232026/2	COMPANY PETITION IB (IBC)/115(ND)2026	UNIVERSAL WEATHER AND AVIATION INDIA PRIVATE LIMITED	IBC Section 59	5/13/2026	1. translate the page no 5 ,71 From Hindi to English in PDF 2. kindly attach the compliance order. 3. Kindly remove order from Proof of service and upload proof of service in the pdf.	anand m. mishra
282	5/11/2026	0710102102222024(No.of Docs 2)	0710102102222024/1	INTERLOCUTORY APPLICATION (I.B.C)/5779(ND)2024	SANJAY GUPTA RESOLUTION PROFESSIONAL UNNATI FORTUNE HOLDINGS LIMITED	Sec 60(5)	5/13/2026	1. Bookmarking and index mandatory in pdf. 2. Pagination missed in pdf. 3. Three rs court fees and 25 rs welfare ticket missed in pdf.	ekamlaw
283	5/11/2026	0710102019112025(No.of Docs 1)	0710102019112025/9	RESTORED COMPANY PETITION (IBC)/3(ND)2025	M/S. INDO SPIRITS VS. CHANMEET LEASING AND FINANCE PVT. LTD.	IBC Under Sec 9	5/13/2026	1. Bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	nagendra
284	5/10/2026	0710102026172026(No.of Docs 2)	0710102026172026/1	INTERLOCUTORY APPLICATION (I.B.C)/1795(ND)2026	AARTI TUBES PRIVATE LIMITED VS. BHUSHAN POWER AND STEEL LIMITED	Rule 11 of NCLT, 2016	5/12/2026	No. of Objections: 1. Bookmarking with numbering is missing. Kindly provide proper bookmarking with numbering. 2. Pagination is missing in the Index and PDF. Kindly rectify the same. 3. Counsel signature is missing on the Index and the last page of the Reply. Kindly comply accordingly. 4. Signatures are missing on every page of the Reply. Kindly comply accordingly. 5. Documents mentioned in the index are missing in the PDF. Kindly annex the same. 6. Copy of the Vakalatnama is missing. Kindly annex the same. 7. Kindly attach the Compliance Order and the latest Order.	ekamlaw
285	5/8/2026	0710102083452024(No.of Docs 1)	0710102083452024/3	COMPANY PETITION IB (IBC)/20(PB)2025	THE CANARA BANK LIMITED VS. TARUN OBEROI	Section 95(1)	5/12/2026	1. Bookmarking and index mandatory in pdf. 2. Pagination missed in pdf. 3. Three rs court fees and 25 rs welfare ticket missed in pdf.	Gsvlegal
286	5/8/2026	0710102108812024(No.of Docs 1)	0710102108812024/5	INTERLOCUTORY APPLICATION (I.B.C)/530(ND)2025	UTTARAKHAND POWER CORPORATION LIMITED VS. EMKAY AUTOMOBILES INDUSTRIES LIMITED	Sec 60(5)	5/12/2026	1. Compliance order missed in pdf. 2. bookmarking missed in pdf.	anand.sonam21@gmail.
287	5/8/2026	0710102083432024(No.of Docs 1)	0710102083432024/3	COMPANY PETITION IB (IBC)/17(PB)2025	THE CANARA BANK LIMITED VS. ROBIN BARTHOLOMEW	Section 95(1)	5/12/2026	1. Bookmarking and index mandatory in pdf. 2. Pagination missed in pdf. 3. Three rs court fees and 25 rs welfare ticket missed in pdf.	Gsvlegal
288	4/28/2026	0710102007652025(No.of Docs 2)	0710102007652025/13	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	5/12/2026	No. of Objections: 1. Bookmarking with proper numbering is compulsory in the PDF. Kindly comply accordingly. 2. Kindly attach the Compliance Order and the latest Order. 3. Written Submissions are required to be signed on every page. Kindly comply accordingly.	Arorasrbh328nclt
289	4/28/2026	0710102007652025(No.of Docs 2)	0710102007652025/13	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	5/12/2026	No. of Objections: 1. Bookmarking with proper numbering is compulsory in the PDF. Kindly comply accordingly. 2. Kindly attach the Compliance Order and the latest Order. 3. Written Submissions are required to be signed on every page. Kindly comply accordingly.	Arorasrbh328nclt
290	4/28/2026	0710102007652025(No.of Docs 2)	0710102007652025/13	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	5/12/2026	No. of Objections: 1. Bookmarking with proper numbering is compulsory in the PDF. Kindly comply accordingly. 2. Kindly attach the Compliance Order and the latest Order. 3. Written Submissions are required to be signed on every page. Kindly comply accordingly.	Arorasrbh328nclt
291	4/28/2026	0710102007652025(No.of Docs 2)	0710102007652025/13	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	5/12/2026	No. of Objections: 1. Bookmarking with proper numbering is compulsory in the PDF. Kindly comply accordingly. 2. Kindly attach the Compliance Order and the latest Order. 3. Written Submissions are required to be signed on every page. Kindly comply accordingly.	Arorasrbh328nclt
292	5/10/2026	0710102020682025(No.of Docs 2)	0710102020682025/32	COMPANY PETITION IB (IBC)/183(ND)2025	DMI FINANCE PRIVATE LIMITED VS. STELLAR VENTURES PRIVATE LIMITED	IBC under Sec 7	5/12/2026	No. of Objection: 1. Kindly attach the Compliance Order and the latest Order.	singhrishabh_7
293	5/7/2026	0710102020652025(No.of Docs 2)	0710102020652025/10	INTERLOCUTORY APPLICATION (I.B.C)/1392(PB)2025	SUNIL KUMAR GUPTA VS. M/S INDO JATALIA HOLDINGS LIMITED	Application under any other provisions- IBC	5/12/2026	Kindly correct the date of Compliance order in the Index and Bookmarking it is 29.04.2026 however it is mentioned 24.04.2026 2. Counsel sign missing in Index	shrutimunjal13
294	5/8/2026	0710102040052025(No.of Docs 2)	0710102040052025/5	COMPANY PETITION IB (IBC)/298(ND)2025	WMS ENTERTAINMENT PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	5/12/2026	No. of Objections: 1. As per the compliance order, the present document was required to be filed within one week. Kindly clarify/comply accordingly. 2. Receipt of cost amounting to Rs. 50,000/- is missing in the PDF. Kindly annex the same.	abhsheswaroop
295	5/8/2026	0710102079322025(No.of Docs 2)	0710102079322025/2	INTERVENTION PETITION (IBC)/62(PB)2025	OCL IRON & STEELS LIMITED VS. ANIL KOHLI LIQUIDATOR MOSER BAER INDIA LIMITED	Sec 60(5)	5/12/2026	1. page no 107, 109,111,113,116, need English translation. 2. Compliance order missed in pdf. 3. page no 122 not readable.	apoorvapandey

296	5/7/2026	0710102083142025(No.of Docs 1)	0710102083142025/4	COMPANY PETITION (COMPANIES ACT)/165(ND)2025	MAHARAJ DEVRAJ SINGH VS. S M S INVESTMENT CORPORATION PRIVATE LIMITED	Sec. 58(3),Sec. 119(4),Sec. 241(1),Sec. 242(4)	5/12/2026	1. Bookmarking with pagination missing 2. index mandatory in pdf. 3. pagination missed in pdf.	ramnitaneja
297	5/7/2026	0710102083142025(No.of Docs 1)	0710102083142025/5	COMPANY PETITION (COMPANIES ACT)/165(ND)2025	MAHARAJ DEVRAJ SINGH VS. S M S INVESTMENT CORPORATION PRIVATE LIMITED	Sec. 58(3),Sec. 119(4),Sec. 241(1),Sec. 242(4)	5/12/2026	1. Bookmarking with pagination missing 2. index mandatory in pdf. 2. pagination missed in pdf.	ramnitaneja
298	5/8/2026	0710102083142025(No.of Docs 1)	0710102083142025/6	COMPANY PETITION (COMPANIES ACT)/165(ND)2025	MAHARAJ DEVRAJ SINGH VS. S M S INVESTMENT CORPORATION PRIVATE LIMITED	Sec. 58(3),Sec. 119(4),Sec. 241(1),Sec. 242(4)	5/12/2026	1. Bookmarking and index mandatory in pdf. 2. pagination missed in pdf.	ramnitaneja
299	5/8/2026	0710102093332025(No.of Docs 2)	0710102093332025/7	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	5/12/2026	1. Compliance order missed in pdf. 2. bookmarking missed.	indiajuris
300	12/13/2025	0710102109262025(No.of Docs 0)	0710102109262025/2	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/12/2026	1. index mandatory in pdf 2. compliance order missed 3. sign missed in every page. 4. Bookmarking with pagination mandatory	
301	5/9/2026	0710102111342025(No.of Docs 3)	0710102111342025/2	CONTEMPT PETITION (IBC)/58(ND)2025	SUNIL KUMAR SHARMA VS. MADHAV SHARAN AGGARWAL & ALKA AGGARWAL SRA	Rule 11 of NCLT, 2016	5/12/2026	no of objections: - 1. kindly attach compliance order and latest order 2. kindly upload the proof of service in email format 3. Index is in landscape mode, kindly correct the alignment in Vol- 1	brijesh_tamber
302	5/9/2026	0710102008362026(No.of Docs 2)	0710102008362026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/35(ND)2026	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Rule 11 of NCLT	5/12/2026	No. of Objection: 1. Kindly attach the Compliance Order and the latest Order.	theguild
303	5/11/2026	0710102011502026(No.of Docs 2)	0710102011502026/3	INTERLOCUTORY APPLICATION (I.B.C)/627(ND)2026	FINANCIAL CREDITORS OF SAINOV SPIRITS PVT. LTD. THROUGH UNION BANK OF INDIA VS. ASHOK KUMAR GUPTA LIQUIDATOR FOR SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)	5/12/2026	No. of Objection: 1. As per the compliance order, the present document was required to be filed within three days. Kindly clarify/comply accordingly.	sanjay.bhatt
304	5/11/2026	0710102012472026(No.of Docs 2)	0710102012472026/3	INTERLOCUTORY APPLICATION (I.B.C)/705(PB)2026	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR- MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED VS. MR. SANJAY LUTHRA	Sec 60(5)	5/12/2026	No. of Objections: 1. Bookmarking is mandatory. Kindly provide proper bookmarking in the PDF. 2. Compliance Order is missing in the PDF. Kindly annex the same. 3. Court Fee of Rs. 1/- and Welfare Ticket of Rs. 25/- are required to be affixed on the Vakalatnama. Kindly comply accordingly.	sandeep830124
305	5/11/2026	0710102012472026(No.of Docs 2)	0710102012472026/3	INTERLOCUTORY APPLICATION (I.B.C)/705(PB)2026	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR- MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED VS. MR. SANJAY LUTHRA	Sec 60(5)	5/12/2026	No. of Objections: 1. Bookmarking is mandatory. Kindly provide proper bookmarking in the PDF. 2. Compliance Order is missing in the PDF. Kindly annex the same. 3. Court Fee of Rs. 1/- and Welfare Ticket of Rs. 25/- are required to be affixed on the Vakalatnama. Kindly comply accordingly.	sandeep830124
306	5/11/2026	0710102012472026(No.of Docs 2)	0710102012472026/3	INTERLOCUTORY APPLICATION (I.B.C)/705(PB)2026	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR- MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED VS. MR. SANJAY LUTHRA	Sec 60(5)	5/12/2026	No. of Objections: 1. Bookmarking is mandatory. Kindly provide proper bookmarking in the PDF. 2. Compliance Order is missing in the PDF. Kindly annex the same. 3. Court Fee of Rs. 1/- and Welfare Ticket of Rs. 25/- are required to be affixed on the Vakalatnama. Kindly comply accordingly.	sandeep830124
307	5/11/2026	0710102012472026(No.of Docs 2)	0710102012472026/3	INTERLOCUTORY APPLICATION (I.B.C)/705(PB)2026	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR- MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED VS. MR. SANJAY LUTHRA	Sec 60(5)	5/12/2026	No. of Objections: 1. Bookmarking is mandatory. Kindly provide proper bookmarking in the PDF. 2. Compliance Order is missing in the PDF. Kindly annex the same. 3. Court Fee of Rs. 1/- and Welfare Ticket of Rs. 25/- are required to be affixed on the Vakalatnama. Kindly comply accordingly.	sandeep830124
308	5/7/2026	0710102013232026(No.of Docs 2)	0710102013232026/1	COMPANY PETITION IB (IBC)/115(ND)2026	UNIVERSAL WEATHER AND AVIATION INDIA PRIVATE LIMITED	IBC Section 59	5/12/2026	1. kindly attach the compliance order and latest order. 2. Further as per record the affidavit was to be filed within one week. however the Compliance is not followed. Kindly file application for condonation of delay	anand m. mishra
309	3/9/2026	0710102018272026(No.of Docs 0)	0710102018272026/3	TRANSFER APPLICATION (IBC)/15(ND)2026	VUETA PROJECTS & INFRASTRUCTURES LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Rule16(d),NCLT Rules,2016 IBC	5/12/2026	1.compliance order missed in pdf 2. Kindly do bookmarking with pagination	
310	5/9/2026	0710102019022026(No.of Docs 1)	0710102019022026/3	COMPANY PETITION IB (IBC)/147(ND)2026	BOSTON IVY HEALTHCARE SOLUTIONS PRIVATE LIMITED VS. DELIUS PHARMACEUTICALS PVT LTD	IBC Under Sec 9	5/12/2026	No. of Objection: 1. Kindly attach the Compliance Order and the latest Order.	siddharthacharya90
311	5/9/2026	0710102019022026(No.of Docs 2)	0710102019022026/2	COMPANY PETITION IB (IBC)/147(ND)2026	BOSTON IVY HEALTHCARE SOLUTIONS PRIVATE LIMITED VS. DELIUS PHARMACEUTICALS PVT LTD	IBC Under Sec 9	5/12/2026	1.compliance order missed in pdf 2.this page is hindi no of 25.	siddharthacharya90
312	5/9/2026	0710102024472026(No.of Docs 2)	0710102024472026/1	INTERLOCUTORY APPLICATION (I.B.C)/1420(ND)2026	RAHUL JINDAL VS. AMIT GUPTA	Section 25(2)(j), 43,45,47,50,60(5), 66/Regulation 35A	5/12/2026	No. of Objection: 1. As per the compliance order dated 08.04.2026, the Affidavit of Service was required to be filed within one week. However, the same has been filed beyond the stipulated period. Kindly file an Application for Condonation of Delay.	karangandhi
313	5/10/2026	0710102026172026(No.of Docs 2)	0710102026172026/3	INTERLOCUTORY APPLICATION (I.B.C)/1795(ND)2026	AARTI TUBES PRIVATE LIMITED VS. BHUSHAN POWER AND STEEL LIMITED	Rule 11 of NCLT, 2016	5/12/2026	no of objections: - 1. kindly attach compliance order and latest order 2. copy of vakalatnama missed 3. sign missed on every page of Reply 4. counsel sign missed on an index and last page of reply 5. as per mention in index documents are missing in pdf 6. proof of service missing (email format) 7. bookmarking with numbering is missing 8. pagination is missing in index and pdf	ekamlaw

314	5/10/2026	0710102026172026(No.of Docs 2)	0710102026172026/2	INTERLOCUTORY APPLICATION (I.B.C)/1795(ND)2026	AARTI TUBES PRIVATE LIMITED VS. BHUSHAN POWER AND STEEL LIMITED	Rule 11 of NCLT, 2016	5/12/2026	No. of Objections: 1. Kindly attach the Compliance Order and the latest Order. 2. Copy of the Vakalatnama is missing. Kindly annex the same. 3. Signatures are missing on every page of the Reply. Kindly comply accordingly. 4. Counsel signature is missing on the Index, and counsel details are also missing on the last page of the Reply. Kindly rectify the same. 5. Documents mentioned in the Index are missing in the PDF. Kindly annex the same. 6. Proof of service is missing. Kindly file the same. 7. Bookmarking with proper numbering is missing. Kindly rectify the same.	ekamlaw
315	5/8/2026	0710102032852026(No.of Docs 1)	0710102032852026/1	COMPANY PETITION IB (IBC)/200(ND)2026	PUSHPIT STEELS PRIVATE LIMITED VS. RDS PROJECT LIMITED	IBC Under Sec 9	5/12/2026	No. of Objections: 1. As per the compliance order, the present document was required to be filed within one week. Kindly clarify/comply accordingly. 2. Page Nos. 4 and 6 are not properly aligned. Kindly rectify the same.	prachijohri
316	4/24/2026	0710102033042026(No.of Docs 0)	0710102033042026/1	INTERLOCUTORY APPLICATION (I.B.C)/1876(ND)2026	NITIN GUPTA VS. JAGRITI PLASTICS LTD	Application under any other provisions- IBC	5/12/2026	No. of Objection: 1. As per the compliance order, the present document was required to be filed within one week.	
317	5/17/2026	0710102015592026(No.of Docs 1)	0710102015592026/1	RESTORATION APPLICATION (IBC)/15(ND)2026	INABENSA BHARAT PVT. LTD. VSNA	Rule 11 of NCLT, 2016	5/11/2026	1.kindly attach latest order in pdf 2.bookmarking mandatory	shekharksinha
318	5/17/2026	0710102015592026(No.of Docs 1)	0710102015592026/1	RESTORATION APPLICATION (IBC)/15(ND)2026	INABENSA BHARAT PVT. LTD. VSNA	Rule 11 of NCLT, 2016	5/11/2026	1.kindly attach latest order in pdf 2.bookmarking mandatory	shekharksinha
319	5/17/2026	0710102015592026(No.of Docs 1)	0710102015592026/1	RESTORATION APPLICATION (IBC)/15(ND)2026	INABENSA BHARAT PVT. LTD. VSNA	Rule 11 of NCLT, 2016	5/11/2026	1.kindly attach latest order in pdf 2.bookmarking mandatory	shekharksinha
320	5/17/2026	0710102015592026(No.of Docs 1)	0710102015592026/1	RESTORATION APPLICATION (IBC)/15(ND)2026	INABENSA BHARAT PVT. LTD. VSNA	Rule 11 of NCLT, 2016	5/11/2026	1.kindly attach latest order in pdf 2.bookmarking mandatory	shekharksinha
321	4/28/2026	0710102034352026(No.of Docs 0)	0710102034352026/1	INTERVENTION PETITION (IBC)/28(ND)2026	DAIICHI SANKYO COMPANY LIMITED VSDIGNITY BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	5/11/2026	1. kindly attach the compliance order and latest order.	
322	5/9/2026	0710102097862023(No.of Docs 2)	0710102097862023/11	RESTORATION APPLICATION (COMPANIES ACT)/63(ND)2023	M/S HSB AGRO INDUSTRIES PVT. LTD. VS. MR. MALURAM BILWAL	Rule 11 of NCLT	5/11/2026	1.kindly file under application as IA	ashishd530
323	5/18/2026	0710102029262023(No.of Docs 4)	0710102029262023/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2023	CAPITAL SKYSCRAPER PRIVATE LIMITED	Sec. 230-232, Sec 234	5/11/2026	Kindly do bookmarking of master index in Volume 1 and index in other volumes	advavnish
324	5/7/2026	0710102022542026(No.of Docs 1)	0710102022542026/1	TRANSFER APPLICATION/7(ND)2026	SIKA INDIA PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/11/2026	1. as per mention in index compliance order dated 10/04/2026 is missed in pdf. As per the record the affidavit was to be filed within one week	DesaiDiwanji
325	5/7/2026	071010200022026(No.of Docs 7)	071010200022026/3	COMPANY PETITION IB (IBC)/69(ND)2026	MR. RAJEEV SHARMA VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	5/11/2026	No. of Objections: 1. OCR is missing in all PDFs. Kindly provide OCR-enabled copies. 2. Copy of the Vakalatnama is missing in the PDF. Kindly annex the same. 3. Kindly attach the Compliance Order and the latest Order. 4. Bookmarking is incomplete. Kindly provide proper bookmarking by clearly mentioning the documents along with pagination. 5. Page Nos. 852 to 856 in Volume 6 are not properly readable. Kindly upload clear copies of the said pages.	ashish_choudhury007
326	5/7/2026	071010200022026(No.of Docs 7)	071010200022026/3	COMPANY PETITION IB (IBC)/69(ND)2026	MR. RAJEEV SHARMA VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	5/11/2026	No. of Objections: 1. OCR is missing in all PDFs. Kindly provide OCR-enabled copies. 2. Copy of the Vakalatnama is missing in the PDF. Kindly annex the same. 3. Kindly attach the Compliance Order and the latest Order. 4. Bookmarking is incomplete. Kindly provide proper bookmarking by clearly mentioning the documents along with pagination. 5. Page Nos. 852 to 856 in Volume 6 are not properly readable. Kindly upload clear copies of the said pages.	ashish_choudhury007
327	5/19/2026	0710102023812026(No.of Docs 2)	0710102023812026/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/25(ND)2026	SANJEEV CHAUDHARY VS. VIBGYOR INVESTORS & DEVELOPERS PRIVATE LIMITED	Sec 30	5/11/2026	1. pages are not readable pages no 24 and 25 kindly upload clear pages.	Shivani@2021
328	5/19/2026	0710102023812026(No.of Docs 2)	0710102023812026/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/25(ND)2026	SANJEEV CHAUDHARY VS. VIBGYOR INVESTORS & DEVELOPERS PRIVATE LIMITED	Sec 30	5/11/2026	1. pages are not readable pages no 24 and 25 kindly upload clear pages.	Shivani@2021
329	5/19/2026	0710102023812026(No.of Docs 2)	0710102023812026/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/25(ND)2026	SANJEEV CHAUDHARY VS. VIBGYOR INVESTORS & DEVELOPERS PRIVATE LIMITED	Sec 30	5/11/2026	1. pages are not readable pages no 24 and 25 kindly upload clear pages.	Shivani@2021
330	5/19/2026	0710102023812026(No.of Docs 2)	0710102023812026/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/25(ND)2026	SANJEEV CHAUDHARY VS. VIBGYOR INVESTORS & DEVELOPERS PRIVATE LIMITED	Sec 30	5/11/2026	1. pages are not readable pages no 24 and 25 kindly upload clear pages.	Shivani@2021
331	5/19/2026	0710102023812026(No.of Docs 2)	0710102023812026/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/25(ND)2026	SANJEEV CHAUDHARY VS. VIBGYOR INVESTORS & DEVELOPERS PRIVATE LIMITED	Sec 30	5/11/2026	1. pages are not readable pages no 24 and 25 kindly upload clear pages.	Shivani@2021
332	5/19/2026	0710102023812026(No.of Docs 2)	0710102023812026/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/25(ND)2026	SANJEEV CHAUDHARY VS. VIBGYOR INVESTORS & DEVELOPERS PRIVATE LIMITED	Sec 30	5/11/2026	1. pages are not readable pages no 24 and 25 kindly upload clear pages.	Shivani@2021
333	5/19/2026	0710102023812026(No.of Docs 2)	0710102023812026/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/25(ND)2026	SANJEEV CHAUDHARY VS. VIBGYOR INVESTORS & DEVELOPERS PRIVATE LIMITED	Sec 30	5/11/2026	1. pages are not readable pages no 24 and 25 kindly upload clear pages.	Shivani@2021
334	5/19/2026	0710102023812026(No.of Docs 2)	0710102023812026/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/25(ND)2026	SANJEEV CHAUDHARY VS. VIBGYOR INVESTORS & DEVELOPERS PRIVATE LIMITED	Sec 30	5/11/2026	1. pages are not readable pages no 24 and 25 kindly upload clear pages.	Shivani@2021
335	5/19/2026	0710102023812026(No.of Docs 2)	0710102023812026/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/25(ND)2026	SANJEEV CHAUDHARY VS. VIBGYOR INVESTORS & DEVELOPERS PRIVATE LIMITED	Sec 30	5/11/2026	1. pages are not readable pages no 24 and 25 kindly upload clear pages.	Shivani@2021
336	5/7/2026	071010200022026(No.of Docs 7)	071010200022026/3	COMPANY PETITION IB (IBC)/69(ND)2026	MR. RAJEEV SHARMA VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	5/11/2026	No. of Objections: 1. OCR is missing in all PDFs. Kindly provide OCR-enabled copies. 2. Copy of the Vakalatnama is missing in the PDF. Kindly annex the same. 3. Kindly attach the Compliance Order and the latest Order. 4. Bookmarking is incomplete. Kindly provide proper bookmarking by clearly mentioning the documents along with pagination. 5. Page Nos. 852 to 856 in Volume 6 are not properly readable. Kindly upload clear copies of the said pages.	ashish_choudhury007

337	5/18/2026	0710102029262023(No.of Docs 4)	0710102029262023/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2023	CAPITAL SKYSCRAPER PRIVATE LIMITED	Sec. 230-232, Sec 234	5/11/2026	Kindly do bookmarking of master index in Volume 1 and index in other volumes	advawnish
338	5/7/2026	071010200002026(No.of Docs 7)	071010200002026/3	COMPANY PETITION IB (IBC)/69(ND)2026	MR. RAJEEV SHARMA VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	5/11/2026	No. of Objections: 1. OCR is missing in all PDFs. Kindly provide OCR-enabled copies. 2. Copy of the Vakalatnama is missing in the PDF. Kindly annex the same. 3. Kindly attach the Compliance Order and the latest Order. 4. Bookmarking is incomplete. Kindly provide proper bookmarking by clearly mentioning the documents along with pagination. 5. Page Nos. 852 to 856 in Volume 6 are not properly readable. Kindly upload clear copies of the said pages.	ashish_choudhury007
339	5/11/2026	0710102004002026(No.of Docs 1)	0710102004002026/1	COMPANY PETITION IB (IBC)/159(ND)2026	INDIAN OVERSEAS BANK VS. MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED	IBC under Sec 7	5/11/2026	1.bookmarking mandatory 2.as per compliance order the affidavit was to be filed with in one week	thodurlaw
340	5/7/2026	0710102108542025(No.of Docs 2)	0710102108542025/2	INTERLOCUTORY APPLICATION (I.B.C)/6145(ND)2025	DEEPAK PASSI VS. MONITORING COMMITTEE	Sec 60(5)	5/11/2026	1.kindly attach the Compliance order and latest order.	brijesh_tamber
341	5/7/2026	0710102108492025(No.of Docs 2)	0710102108492025/2	INTERLOCUTORY APPLICATION (I.B.C)/6144(ND)2025	RENU BAGAI VS. MONITORING COMMITTEE	Sec 60(5)	5/11/2026	1.kindly attach the Compliance order and latest order.	brijesh_tamber
342	5/7/2026	0710102107212025(No.of Docs 1)	0710102107212025/6	TRANSFER APPLICATION (IBC)/70(PB)2025	KAY BOUVET ENGINEERING LTD VS. IDBI BANK	Rule16(d),NCLT Rules,2016 IBC	5/11/2026	1. Kindly attach the compliance order and latest order of NCLT New Delhi Bench	avik2646
343	12/4/2025	0710102106592025(No.of Docs 0)	0710102106592025/2	INTERLOCUTORY APPLICATION (I.B.C)/5967(ND)2025	RISHABH CHAND LODHA VS. RAJESH ARORA	Section 19(2) / Regulation 30	5/11/2026	1. kindly attach the compliance order and latest order. 2. Kindly do pagination in bookmarking	
344	5/18/2026	0710102029262023(No.of Docs 4)	0710102029262023/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2023	CAPITAL SKYSCRAPER PRIVATE LIMITED	Sec. 230-232, Sec 234	5/11/2026	Kindly do bookmarking of master index in Volume 1 and index in other volumes	advawnish
345	5/18/2026	0710102029262023(No.of Docs 4)	0710102029262023/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2023	CAPITAL SKYSCRAPER PRIVATE LIMITED	Sec. 230-232, Sec 234	5/11/2026	Kindly do bookmarking of master index in Volume 1 and index in other volumes	advawnish
346	5/7/2026	0710102106162025(No.of Docs 1)	0710102106162025/2	TRANSFER APPLICATION (IBC)/68(PB)2025	JAGDISH MANSUKHANI	Rule16(d),NCLT Rules,2016 IBC	5/11/2026	no. of objection 1. kindly attach the latest order 2. As per the compliance order dated 10.04.2026 the Affidavit was to be filed within one week, kindly file application for condonation of delay. 3. Kindly do pagination in bookmarking	imuzammilmansuri
347	4/16/2026	0710102001322026(No.of Docs 6)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	5/11/2026	Kindly file the application for condonation of delay separately as application.	sangeeta233
348	4/16/2026	0710102001322026(No.of Docs 6)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	5/11/2026	Kindly file the application for condonation of delay separately as application.	sangeeta233
349	5/13/2026	0710102027642026(No.of Docs 2)	0710102027642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1637(ND)2026	DR. SUDEEP SARAN VS. NARENDER KUMAR SHARMA	Sec 60(5)	5/11/2026	As per the compliance order dated 27.04.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay.	Shivani@2021
350	5/13/2026	0710102027642026(No.of Docs 2)	0710102027642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1637(ND)2026	DR. SUDEEP SARAN VS. NARENDER KUMAR SHARMA	Sec 60(5)	5/11/2026	As per the compliance order dated 27.04.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay.	Shivani@2021
351	5/13/2026	0710102027642026(No.of Docs 2)	0710102027642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1637(ND)2026	DR. SUDEEP SARAN VS. NARENDER KUMAR SHARMA	Sec 60(5)	5/11/2026	As per the compliance order dated 27.04.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay.	Shivani@2021
352	5/13/2026	0710102027642026(No.of Docs 2)	0710102027642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1637(ND)2026	DR. SUDEEP SARAN VS. NARENDER KUMAR SHARMA	Sec 60(5)	5/11/2026	As per the compliance order dated 27.04.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay.	Shivani@2021
353	5/13/2026	0710102027642026(No.of Docs 2)	0710102027642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1637(ND)2026	DR. SUDEEP SARAN VS. NARENDER KUMAR SHARMA	Sec 60(5)	5/11/2026	As per the compliance order dated 27.04.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay.	Shivani@2021
354	5/13/2026	0710102027642026(No.of Docs 2)	0710102027642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1637(ND)2026	DR. SUDEEP SARAN VS. NARENDER KUMAR SHARMA	Sec 60(5)	5/11/2026	As per the compliance order dated 27.04.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay.	Shivani@2021
355	5/13/2026	0710102027642026(No.of Docs 2)	0710102027642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1637(ND)2026	DR. SUDEEP SARAN VS. NARENDER KUMAR SHARMA	Sec 60(5)	5/11/2026	As per the compliance order dated 27.04.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay.	Shivani@2021
356	5/13/2026	0710102027642026(No.of Docs 2)	0710102027642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1637(ND)2026	DR. SUDEEP SARAN VS. NARENDER KUMAR SHARMA	Sec 60(5)	5/11/2026	As per the compliance order dated 27.04.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay.	Shivani@2021
357	5/13/2026	0710102027642026(No.of Docs 2)	0710102027642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1637(ND)2026	DR. SUDEEP SARAN VS. NARENDER KUMAR SHARMA	Sec 60(5)	5/11/2026	As per the compliance order dated 27.04.2026 a Reply was to be filed within Two weeks, kindly file application for condonation of delay.	Shivani@2021
358	4/16/2026	0710102001322026(No.of Docs 6)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	5/11/2026	Kindly file the application for condonation of delay separately as application.	sangeeta233
359	4/16/2026	0710102001322026(No.of Docs 6)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	5/11/2026	Kindly file the application for condonation of delay separately as application.	sangeeta233
360	4/14/2026	0710102028672026(No.of Docs 0)	0710102028672026/1	INTERLOCUTORY APPLICATION (I.B.C)/1635(ND)2026	HARISH CHANDER AND HEM SHIKHER BRAHMI VS. MR UMESH SINGHAL RESOLUTION PROFESSIONAL OF SUPERTECH TOWNSHIP PROJECT LIMITED	Sec 60(5)	5/11/2026	1.bookmarking mandatory with pagination 2.compliance order missed in pdf 3.pagination missed in index 4.counsel details sign in index 5.affidavit missed in pdf 6.need every pages sign in pdf 7.vakalatnama copy missed in pdf	
361	5/8/2026	0710102029132026(No.of Docs 2)	0710102029132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1819(ND)2026	VEDANT MITTAL VS. UMESH SINGHAL IRP OF SUPERTECH TOWNSHIP PROJECTS LTD	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/11/2026	1.compliance order missed in pdf 2.bookmarking with pagination mandatory 3.pagination missed in index 4.need every pages sign in pdf 5.affidavit missed in pdf 6.vakalatnama copy missed in pdf 7.counsel details sign in index	vishalganda
362	4/16/2026	0710102001322026(No.of Docs 6)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	5/11/2026	Kindly file the application for condonation of delay separately as application.	sangeeta233
363	4/16/2026	0710102001322026(No.of Docs 6)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	5/11/2026	Kindly file the application for condonation of delay separately as application.	sangeeta233

364	4/16/2026	0710102001322026(No.of Docs 6)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	5/11/2026	Kindly file the application for condonation of delay separately as application.	sangeeta233
365	4/16/2026	0710102001322026(No.of Docs 6)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	5/11/2026	Kindly file the application for condonation of delay separately as application.	sangeeta233
366	4/16/2026	0710102001322026(No.of Docs 6)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	5/11/2026	Kindly file the application for condonation of delay separately as application.	sangeeta233
367	5/8/2026	0710102024182025(No.of Docs 2)	0710102024182025/3	COMPANY PETITION IB (IBC)/189(ND)2025	SAARTHAK VANIYA INDIA PRIVATE LIMITED VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	5/11/2026	1. kindly attach the compliance order and latest order. 2. Also as per records the written submission was to be filed within 1 week	swapanil.123
368	5/7/2026	0710102061232019(No.of Docs 1)	0710102061232019/24	COMPANY PETITION (COMPANIES ACT)/41(PB)2019	MRS. MADHU VERMA VS. MAJESTIC HOLDINGS PRIVATE LIMITED	Sec. 241(1)	5/11/2026	1. bookmarking mandatory 2 kindly attach the compliance order and latest order	simarpal_sawhney
369	5/7/2026	0710102027132024(No.of Docs 2)	0710102027132024/2	COMPANY PETITION IB (IBC)/322(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. SNEH LATA SEHRA	Section 95(1)	5/11/2026	1. kindly attach the compliance order and latest order. As per our record the short note was to be filed within one week	Puneet Singh Bindra
370	5/7/2026	0710102027122024(No.of Docs 2)	0710102027122024/2	COMPANY PETITION IB (IBC)/325(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. UPENDRA SEHRA	Section 95(1)	5/11/2026	1. kindly attach the compliance order and latest order. 2. As per records the short note was to be filed within one week	Puneet Singh Bindra
371	5/7/2026	0710102104312019(No.of Docs 1)	0710102104312019/16	COMPANY APPEAL(COMPANIES ACT)/546(PB)2019	MADHU VERMA VS. MAJESTIC HOLDING PRIVATE LIMITED	Sec. 59	5/11/2026	1. incomplete bookmarking and kindly update along with pagination. 2. kindly attach the compliance or latest order.	simarpal_sawhney
372	5/7/2026	0710102027112024(No.of Docs 2)	0710102027112024/2	COMPANY PETITION IB (IBC)/324(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. SARIKA SEHRA	Section 95(1)	5/11/2026	1. kindly attach the compliance order and latest order. as per record the short note was to be filed within one week	Puneet Singh Bindra
373	5/7/2026	0710102027102024(No.of Docs 2)	0710102027102024/1	COMPANY PETITION IB (IBC)/205(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. RAJAT SEHRA	Section 95(1)	5/11/2026	1. kindly attach the compliance order and latest order. As per record the short note was to be filed within one week	Puneet Singh Bindra
374	5/18/2026	0710102018242026(No.of Docs 1)	0710102018242026/1	COMPANY APPEAL (IBC)/9(ND)2026	GULSHAN T SINGH VSVANEET BHATIA	Sec 42	5/11/2026	1. Affidavit of service missed in PDF. Kindly also attach latest order	D28132019
375	5/18/2026	0710102018242026(No.of Docs 1)	0710102018242026/1	COMPANY APPEAL (IBC)/9(ND)2026	GULSHAN T SINGH VSVANEET BHATIA	Sec 42	5/11/2026	1. Affidavit of service missed in PDF. Kindly also attach latest order	D28132019
376	5/18/2026	0710102018242026(No.of Docs 1)	0710102018242026/1	COMPANY APPEAL (IBC)/9(ND)2026	GULSHAN T SINGH VSVANEET BHATIA	Sec 42	5/11/2026	1. Affidavit of service missed in PDF. Kindly also attach latest order	D28132019
377	5/18/2026	0710102018242026(No.of Docs 1)	0710102018242026/1	COMPANY APPEAL (IBC)/9(ND)2026	GULSHAN T SINGH VSVANEET BHATIA	Sec 42	5/11/2026	1. Affidavit of service missed in PDF. Kindly also attach latest order	D28132019
378	5/16/2026	0710102019342026(No.of Docs 2)	0710102019342026/2	COMPANY PETITION IB (IBC)/165(ND)2026	SUBHASREE PROJECTS PRIVATE LIMITED VS. GRIDCREST TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	5/11/2026	As mentioned, the application for condonation of delay has already been filed. Kindly file the present affidavit after the delay is condoned by the Hon'ble Court, along with a copy of the order passed by the Court.	ashish_choudhury007
379	5/16/2026	0710102019342026(No.of Docs 2)	0710102019342026/2	COMPANY PETITION IB (IBC)/165(ND)2026	SUBHASREE PROJECTS PRIVATE LIMITED VS. GRIDCREST TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	5/11/2026	As mentioned, the application for condonation of delay has already been filed. Kindly file the present affidavit after the delay is condoned by the Hon'ble Court, along with a copy of the order passed by the Court.	ashish_choudhury007
380	5/16/2026	0710102019342026(No.of Docs 2)	0710102019342026/2	COMPANY PETITION IB (IBC)/165(ND)2026	SUBHASREE PROJECTS PRIVATE LIMITED VS. GRIDCREST TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	5/11/2026	As mentioned, the application for condonation of delay has already been filed. Kindly file the present affidavit after the delay is condoned by the Hon'ble Court, along with a copy of the order passed by the Court.	ashish_choudhury007
381	5/16/2026	0710102019342026(No.of Docs 2)	0710102019342026/2	COMPANY PETITION IB (IBC)/165(ND)2026	SUBHASREE PROJECTS PRIVATE LIMITED VS. GRIDCREST TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	5/11/2026	As mentioned, the application for condonation of delay has already been filed. Kindly file the present affidavit after the delay is condoned by the Hon'ble Court, along with a copy of the order passed by the Court.	ashish_choudhury007

NOTE: Due to technical glitches, some matters may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in , as technical issues are currently ongoing at the NIC end.

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ASSISTANT REGISTRAR
ar4-nclt@nclt.gov.in